



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5416/2021 FIXED, AS FIRST ITEM	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
	WITH			
2	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
3	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	WITH			
4	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	WITH			
5	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH			
6	WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC

7	WITH WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
8	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
9	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
10	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
11	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018	KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, SEC. EDU.
12	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
13	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
14	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
15	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
16	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.

17	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
18	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
19	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
20	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
21	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
22	WITH WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
23	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
24	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
25	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
26	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
27	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
28	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
29	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE

31	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
32	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
33	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
34	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
35	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
36	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
37	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
38	WITH WP(C)/5040/2021	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
39	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
40	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
41	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WP(C)/28/2021 FIXED	BONDITA BORAH Versus THE STATE OF ASSAM AND 16 ORS	MS. S S SAIKIA	SC, APSC SC, PERSONNEL DEPT.
45	WITH WP(C)/5169/2020	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.

46	WITH WP(C)/5248/2020	BONANI PRIYA RAJKONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
47	WP(C)/5955/2021 FIXED	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WP(C)/6278/2021 B/O	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
49	WP(C)/301/2019 FIXED	PRABIN LAHON AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K K PHUKAN	GA, ASSAM SC, M A C
50	WP(C)/4692/2020 FIXED	JESMIN AHMED AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE SC, SSA SC, CBSC
51	WA/72/2021 FIXED	SYED ANOWAR TAIMUR HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S HAZARIKA	GA, ASSAM MR. J AHMED (R-5) MR. S I BORA (R-5) MS A HUSSAIN (R-5) MS. N HASINA (R-5) SC, EDU
52	WA/112/2021 FIXED, CAVT.NO./261/2020	THE JANIA ANCHALIK SENIOR MADRASSA AND 53 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN	SC, SEC. EDU. GA, ASSAM MR B SINHA MR. M GOGOI FOR CAVEATOR
53	WITH WP(C)/7629/2015	MD. TALEB ALI and 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRK BHUYAN MR.H A AHMED	GA, ASSAM MS.N THAPA(R-5) MR.B SINHA(R-5) MR.M GOGOI(R-5) SC, SECONDARY EDUCATION
54	WITH WP(C)/2870/2016	BADSHA ALAM and 32 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRK BHUYAN MR.A S AHMED	GA, ASSAM(R-1,3,4,5) SC, SECONDARY EDUCATIONR-2
55	WITH WP(C)/2893/2016	HAMID ALI and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.A A AL-AMAN MR K BHUYAN MR.H A AHMED	GA, ASSAM(R 1,3 & 4) SC, SECONDARY EDUCATION(R 2) MR. B SINHA (PRIVATE RESPONDENT)
56	WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
57	WITH WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
58	WITH WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
59	WITH WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
60	WITH WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
61	WITH WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
62	WITH WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
63	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
64	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
65	WA/159/2021 FIXED	RATUL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR P BHARDWAJ (R-4) MR. M SARMA (R-4)
66	WA/295/2021	JOBEDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
67	WA/300/2021 CAVT. NO.06602/021, FIXED, CAVT.NO./660/2021	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)

68	WA/302/2021 FIXED	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG
69	WA/306/2021 CAVT. NO.07732/021, CAVT.NO./773/2021	PUB GOALPARA FISHERY CO-OPERATIVE SOCIETY Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR M SARMA	GA, ASSAM MR S KHOUND FOR CAVEATOR
	WITH I.A.(Civil)/1889/2021 in WA/306/2021	PUB GOALPARA FISHERY CO- OPERATIVE SOCIETY Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR M SARMA	GA, ASSAM MR S KHOUND FOR CAVEATOR
70	WA/307/2021 FIXED, CAVT.NO./716/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
71	WA/314/2021	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	SC, SEC. EDU. GA, ASSAM
72	WA/319/2021	PRADIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS L AGARWAL	SC, PWD ROAD SC, PWD ROAD
73	WA/322/2021	THE PRESIDENT, S.M.D.C. BEZERA ANCHALIK SENIOR SECONDARY SCHOOL Versus SANDHYA RANI DEVI AND 5 ORS.	MR. R K D CHOUDHURY MS. L DEVI	SC, EDU
74	WP(C)/5388/2021 FIXED, WITH WP(C)/3396/2021 (D/O)	PARTHA PRITAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	MR. S DUTTA (R-2,3) MR. K N CHOUDHURY (R-5) MR. P SARMAH (R-4) MR M CHETIA (R-4) MR. N BARUAH (R-5) MR. R J DAS (R-5) MR. S DUTTA (R-2,3) MR S DUTTA (R-2,3) SR. GA, ASSAM SC, S.M.B.
	WITH			
75	PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
	WITH			
76	Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
ORDERS				
77	WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT Versus THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	MR. R K D CHOUDHURY GA, ASSAM
	WITH I.A.(Civil)/1761/2019 in WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM

78	WITH PIL(Suo Moto)/1/2019	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
79	WITH WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) Versus THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
80	WA/212/2019 FIXED	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
81	WITH WP(C)/4328/2021	NIYAMAT ALI AND 88 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR H R A CHOUDHURY MR. A R TALUKDAR	GA, ASSAM SC, REVENUE SC, FOREST
82	Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (r-2) MR. K GOSWAMI, R-4 MR. B J MUKHERJEE
83	I.A.(Civil)/1053/2020 FIXED in WA/4442/2020	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	
84	WITH WA/4442/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR		
84	WA/135/2021 FIXED	PATIT PABAN DEBNATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM
85	WA/152/2021 FIXED	KIZUKALA JAMIR AND 3 ORS Versus THE STATE OF NAGALAND AND 7 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	MS. T KHRO MS. M KECHII SR GA NAGALAND
86	WA/164/2021 FIXED	RAJKUMAR KACHAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR R DHAR SC, WPT AND BC SC, FINANCE DEPTT.
87	WA/173/2021	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) ASSTT.S.G.I.
88	WA/174/2021 FIXED	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. B J MUKHERJEE MR. H BURAGOHAIN
89	Cont.Cas(C)/253/2021 FIXED	DULENDRA CHANDRA DAS AND 4 ORS Versus DR. J B EKKA, IAS	MR. A M S MAZUMDER	MR. M NATH (R-1) MR. A ROY (R-1) MR. A BHATTACHARJEE (R-1)
90	I.A.(Civil)/1883/2021 FIXED in WA/10123/2021 WITH WA/10123/2021 (Filing Number)	SMT. C. KUNGPUUI Versus THE STATE OF MIZORAM AND 6 ORS. C. KUNGPUUI Versus THE STATE OF MIZORAM AND 6 ORS.	MS C LALLAWMZUALI MR L SAILO MR L SAILO	

91	I.A.(Civil)/1991/2021 in WP(C)/957/2021	M/S SHIVAM PIPE INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MS. M GAUR MS. A JAIN	ASSTT.S.G.I. SC, PNB
	WITH WP(C)/957/2021	M/S SHIVAM PIPE INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MS. M GAUR MS. A JAIN	ASSTT.S.G.I. SC, PNB
		HEARING		
92	WA/154/2019 FIXED	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
93	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4434/2021	PIKUMONI DUTTA AND 10 ORS Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORTHAKUR MS. P BORAH	
2	WP(C)/4926/2021 FIXED	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM SC, REVENUE
3	WP(C)/5027/2021 FIXED	NIRALA LAHARI Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
4	WP(C)/5030/2021 FIXED	SATENDRA BARO Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
5	WP(C)/5272/2021 FIXED	UPEN BORO Versus THE STATE OF ASSAM AND 8 ORS	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, BTC SC, PWD SC, FINANCE DEPTT.
6	WP(C)/5332/2021	RANU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM
7	WP(C)/5560/2021 FIXED	SABBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, PNRD GA, ASSAM
8	WP(C)/5579/2021 FIXED	SUKUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TAHBILDAR MS S P CHETRY	SC, P H E
9	WP(C)/5590/2021 FIXED	SURESH KR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE

10	WP(C)/5795/2021 FIXED	HIRAK JYOTI MAJUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
11	WP(C)/5839/2021	ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MR. W RAHMAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5871/2021 FIXED	DEBOJIT BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MS. N DAS MR T CHHETRI MR. M P BORAH	GA, ASSAM SC, BTC
13	WP(C)/5873/2021 FIXED	JALAN BROS (INDIA) PVT LTD JB Versus POLLUTION CONTROL BOARD AND 2 ORS	MR. S CHAMARIA MR. M ALI	SC, PCB
14	WP(C)/5897/2021 FIXED	PUSPADHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, FISHERY
15	WP(C)/5985/2021 FIXED	HITENDU RUDRAPAUL Versus THE STATE OF ASSAM AND 15 ORS.	DR. B AHMED MS. P ADHIKARI MR H I CHOUDHURY G UDDIN MR. A K AZAD	SC, P AND R.D. GA, ASSAM
16	WP(C)/6207/2021 FIXED	BISWAJIT RAY AND ANR Versus THE STATE OF ASSAM AND 30 ORS	MR H DAS MR. B C DEKA	GA, ASSAM MR R DHAR(SC, WPT & BC)
17	WP(C)/6252/2021 CAVT. NO.07702/021, FIXED	DIPU KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR. N DEKA ASSTT.S.G.I. FOR CAVEATOR
18	WP(C)/6272/2021	SIMANTA RAJ DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. L MOHAN MR. P GOGOI MS. D GOGOI	GA, ASSAM
19	WP(C)/6279/2021	MONU NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, REVENUE SC, FINANCE
20	WP(C)/6280/2021	M/S BADRI RAI AND CO. Versus UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MR H K SARMA	ASSTT.S.G.I.
21	WP(C)/6281/2021	RAJEN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, REVENUE SC, FINANCE
22	WP(C)/6283/2021 B/O	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. B J TALUKDAR	SC, P AND R.D. GA, ASSAM SC, BTC
23	WP(C)/6285/2021 B/O	ABDUL MUNIM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR S N SARMA SENIOR ADVOCATE MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, FOREST
24	WP(C)/6286/2021	MD. DULAL ALI AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
25	WP(C)/6287/2021	SWAPNA PAUL (DAS) Versus THE STATE OF ASSAM AND 16 ORS	MR H R A CHOUDHURY MS. P ADHIKARI G UDDIN MR H I CHOUDHURY MR. M A CHOUDHURY	SC, P AND R.D. GA, ASSAM
26	WP(C)/6288/2021	IBRAHIM ALI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, REVENUE

ORDER (STAY VACATING)

27	I.A.(Civil)/603/2021 FIXED in WP(C)/5638/2020 WITH WP(C)/5638/2020	KUSHAL BAWARI Versus RABI RANJAN DUTTA AND 3 ORS.	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. P J SAIKIA
		RABI RANJAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	GA, ASSAM MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
28	I.A.(Civil)/1642/2021 in WP(C)/5007/2021 WITH WP(C)/5007/2021	AYNAL HOUQUE AND 6 ORS. Versus JAYNAB KHATUN AND 5 ORS.	MR. U DUTTA	SC, PNRD GA, ASSAM
		JAYNAB KHATUN Versus THE STATE OF ASSAM AND 11 ORS.	MR. D SARMAH	SC, PNRD GA, ASSAM MR. U DUTTA MR P D BHUYAN
<u>ADMISSION</u>				
29	WP(C)/495/2021 B/O	KHARGESWAR DEKA AND 18 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
30	WP(C)/3475/2021 FIXED	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
31	WP(C)/3523/2021 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI	SC, PNRD GA, ASSAM MR. M NATH
32	WP(C)/5277/2021 WITH WP(C)6315/20179D/O) FIXED WITH I.A.(Civil)/1838/2021 in WP(C)/5277/2021 WITH	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
		SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	GA, ASSAM MR. A GOGOI SC, I O C
33	WP(C)/505/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
<u>ORDERS</u>				
34	WP(C)/124/2021 B/O	JUGITAWALI PAWE Versus THE STATE OF ASSAM AND 15 ORS	MR. R P SARMAH MR. P N SHARMA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MS S P CHETRY	SC, PNRD MR S BORTHAKUR MR. M K DEURI MR. D GOGOI SR. GA, ASSAM
35	Cont.Cas(C)/371/2021 FIXED	JITEN KALITA Versus JISHNU BARUAH, IAS AND 6 ORS	MR. N J GOGOI MR K BROOK	
36	Cont.Cas(C)/377/2021 FIXED	MADHABI BALA BARMAN Versus ANURADHA ADHIKARI SARMA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
37	WP(C)/1784/2021 B/O	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 14 ORS	MR. P N SHARMA MS. J BAISHYA MR B KALITA MS S P CHETRY	SC, PNRD GA, ASSAM
38	WP(C)/3314/2021 B/O	PRAFULLA DAIMARI Versus THE STATE OF ASSAM AND 12 ORS	MR. R P SARMAH MR. P N SHARMA MR. D DOLEY	SC, PNRD GA, ASSAM
39	WP(C)/4747/2021	KAPIL DEV RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B C DEKA MR H DAS	SC, PNRD

40	WP(C)/5350/2021 FIXED	AMINA KHATUN Versus THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM
41	WP(C)/5568/2021 FIXED	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
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18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/24/2021	CHANDRANI BAGCHI Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM
2	WP(C)/6101/2021 FIXED	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. B J GHOSH MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM
3	WP(C)/6211/2021	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, AG SC, AGRI. DEPARTMENT
4	WP(C)/6270/2021	ABBAS ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, P AND R.D. SC, FINANCE
5	WP(C)/6274/2021	MD. FAKRUL ISLAM @ MAKHAN ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, FOREST
ADMISSION				
6	WP(C)/2916/2014 FIXED	BIHU RAM MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.U K DAS MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	MR. A DUTTA MR. A DUTTA SC, PWD
7	WP(C)/5598/2016 FIXED	ANESWAR SWARGIARY Versus THE STATE OF ASSAM AND 7 ORS	MR.S BANIK MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	DR.B AHMED(SC, CO-OPP) MR.A DAS(R-7) MR.S R RABHA R-7 SC, BTC
8	WP(C)/6279/2018 FIXED	MRIDUL HAZARIKA AND 5 ORS. Versus THE STATE OF ASSAM AND 13 ORS	MR. T J MAHANTA MS. A BEGUM MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. J M A CHOUDHURY (R10-R14) MR. A B T HAQUE (R10- R14) SC, HEALTH AND F W

9	W.P.(Cri.)/9/2019	TULU MONI DAS Versus THE UNION OF INDIA AND 10 ORS.	MR J C BORAH	MR. S BORTHAKUR (R9) GA, ASSAM MR. S S ROY MR. D NATH MS. S KAKATI (R9) MS A BHUYAN (R9) ASSTT.S.G.I. SC, RAILWAY
10	WP(C)/3634/2020 FIXED	PRANAB KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A PAUL	GA, ASSAM MR. U K NAIR (R-3) SC, PERSONNEL DEPT.
11	WP(C)/281/2021 FIXED	MANTU BAYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR	GA, ASSAM SC, REVENUE
12	WP(C)/1013/2021 FIXED	AZIM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
13	WITH WP(C)/3828/2018 WITH WP(C)/6477/2019 (D/O), WP(C)/5436/2019 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	MR. S BORTHAKUR (R-58 to R-123) GA, ASSAM MR. R K PRADHAN (R-5- -57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R- 123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN MR. M A I HUSSAIN GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/3485/2018 in WP(C)/3828/2018	SELIM UDDIN SARKAR AND 2 ORS Versus RAHUL AMIN AND 143 ORS.	MR R ISLAM MS. M DEKA MS A HUSSAIN	GA, ASSAM MR A R BHUYAN
14	WITH WP(C)/4694/2018	KARUNA KANTA NATH AND 96 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM MR. A ROSHID (R- 6,7,8,9,10) MS. M R DEVI (R- 6,7,8,9,10) SC, REVENUE
15	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
16	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE

17	WITH WP(C)/5113/2018	ABU SHAMA SK. AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, REVENUE
18	WITH WP(C)/5138/2018	SANKAR ROY AND 125 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE
19	WITH WP(C)/5194/2018	DILIP KUMAR ROY AND 19 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE
20	WITH WP(C)/5324/2018	NURJAMAL HUSSAIN DEWAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D SAIKIA	GA, ASSAM SC, REVENUE
21	WITH WP(C)/5329/2018	ABU SAYED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR D SAIKIA MR. MD S HOQUE MS A BORAH	GA, ASSAM SC, REVENUE
22	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
23	WITH WP(C)/5588/2018	ABUL KALAM AZAD AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R3) SC, REVENUE (R1,2,4AND5)
24	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
25	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
26	WITH WP(C)/7942/2018	AYNAL HOQUE AND 36 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM SC, REVENUE
27	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
28	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
29	WITH WP(C)/113/2019	MOZABBAR HUSSAIN AND 30 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR M MONDAL	GA, ASSAM SC, REVENUE
30	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
31	WITH WP(C)/2616/2019	NABULLAH SHEIKH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R1,2,4AND5) MR. R BORPUJARI (SC, REVENUE DEPT.)

32	WITH WP(C)/5119/2019	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
	WITH I.A.(Civil)/1406/2021 in WP(C)/5119/2019	NURUL ISLAM SHEIKH Versus NURUL ISLAM AHMED AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1772/2021 in WP(C)/5119/2019	NURUL ISLAM AHMED Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	GA, ASSAM SC, REVENUE
33	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM SC. REVENUE
34	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S BORTHAKUR GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
35	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
36	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
37	WITH WP(C)/8409/2019	KAMALA KANTA DAS AND 14 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M MONDAL	GA, ASSAM SC. REVENUE
38	WP(C)/3387/2021 FIXED	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
39	WP(C)/3829/2021 FIXED	SAIDUL ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
40	WP(C)/3900/2021 FIXED	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD
41	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. S K MEDHI ASSTT.S.G.I.
42	WP(C)/4030/2021 FIXED	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, PWD
43	WP(C)/4183/2021 FIXED	SMT. SURASHEE BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MS. P BORAH	GA, ASSAM
44	WP(C)/4602/2021 FIXED	AMBIYA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MS S SAIKIA	GA, ASSAM SC, AG SC, PWD

45	WP(C)/4606/2021 FIXED	DIPALI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MS S SAIKIA	GA, ASSAM SC, AG MR. S K MEDHI SC, IRRIGATION
46	WP(C)/4623/2021 FIXED	DHAN RONGPI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM
47	WP(C)/4636/2021 FIXED	JYANDEEP DUTTA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, APSC
48	WP(C)/4641/2021 FIXED	SI/GD NO.163100898 RAKESH PRAJAPAT Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	ASSTT.S.G.I.
49	WP(C)/4646/2021 FIXED	AFIA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, PNRD GA, ASSAM SC, FINANCE
50	WP(C)/4655/2021 FIXED	JESMIN SULTANA Versus THE STATE OF ASSAM AND 4 ORS	MR F K R AHMED MR. B U LASKAR	GA, ASSAM
51	WP(C)/5126/2021 B/O	CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC BTAD
52	WP(C)/5667/2021 FIXED	NAYAN MONI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI MS. A BEGUM	SC, HEALTH
ORDERS				
53	WP(C)/603/2020	KAPIL CHANDRA DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MRS. S BORA	MR. J LASKAR (R7) MR R DAS (R7) SC, HEALTH SC, FINANCE
WITH				
54	WP(C)/869/2020	RITUPARNA BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MRS. S BORA	MR. J LASKAR (R7) MR R DAS (R7) SC, HEALTH SC, FINANCE DEPTT.
55	I.A.(Civil)/1657/2020 WITH WP(C)1333/201(D/O) in WP(C)/1333/2011	HOR KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 17 ORS	MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI	GA, ASSAM MR G BAISHYA (R-4) MS A BEGUM (R-2) MR. D GOGOI (R-1,3,5,6,7) SC, DIMA HASAO SC, P H E
WITH				
	I.A.(Civil)/1654/2020	HOR KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 17 ORS	MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI	GA, ASSAM SC, P H E SC, DIMA HASAO
56	WP(C)/5433/2020 FIXED	ARPANA DEVI, Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
57	Cont.Cas(C)/328/2021 FIXED	CHAMPALAL GORH AND 5 ORS Versus PROF SIVAJI BANDYOPADHYAY AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR. S P CHOUDHURY (R-1) MR K BISWAKARMA (R-1) MS B DEVI (R-1)
58	Cont.Cas(C)/334/2021 FIXED	DOLY BEGUM MAZUMDER Versus MRS. KEERTHI JALLI, IAS	MR. A M S MAZUMDER	MS. K PHUKAN
59	Cont.Cas(C)/339/2021 FIXED	GIRISH DEKA Versus BROJEN MALAKAR AND ANR.	MR. J SARMAH	

60	WP(C)/502/2021 FIXED	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
61	I.A.(Civil)/1050/2021 in WP(C)/3886/2020 WITH WP(C)/3886/2020	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS. SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR. B J MUKHERJEE MR H BURAGOHAIN MR. B J MUKHERJEE
62	WP(C)/3403/2021 B/O	DHARANIDHAR SARMA AND 2 ORS Versus ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	GA, ASSAM
63	WP(C)/4542/2021 FIXED	MD. ABUL KASHEM Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN
PRESENT FOR HEARING OF THE MATTERS LISTED
IN THE HEARING CAUSE LIST DATED 01-11-2021
TO 23-12-2021 BEFORE THE HONOURABLE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./210/2020	JAHNABEE SAIKIA Versus NATIONAL INVESTIGATION AGENCY	MR. B D KONWAR SR. ADV. SC, NIA MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
2	Crl.A./132/2021 WITH O/N	SUDIP BISWAS Versus NIA	MS. T SOM	SC, NIA
3	Crl.A./196/2021	ABDUL RAHIM AND ANR. Versus THE NATIONAL INVESTIGATION AGENCY, NIA	MR. D HUSSAIN MD E AHMED MS S DAS	SC. NIA
ORDERS				
4	Crl.A./348/2017 WITH O/N, LCR 5 FILES	SHRI ROMESH BORAH @ BIJUPON Versus THE STATE OF ASSAM and ANR	MSB DEVI MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR.M RAHMAN MRS BORGHAIN MR.A AHMED MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	PP, ASSAM
5	Crl.A./88/2018 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	BIREN MALI Versus THE STATE OF ASSAM AND ANR	MR J DAS, LEGAL AID COUNSEL	PP, ASSAM
6	CRL.A(J)/62/2019 WITH O/N, LCR 5 FILES, P.B. 3 NOS.	SANJIB MURAH @ LODHA Versus THE STATE OF ASSAM		PP, ASSAM

7	CRL.A(J)/86/2019 WITH O/N, LCR 4 FILES	ASHIM BARUAH Versus THE STATE OF ASSAM AND ANR.	MR N J DAS, AMICUS CURIAE	MR. K SINGHA MS. P BHUYAN PP, ASSAM
8	CRL.A(J)/5/2020 WITH O/N, LCR 5 FILES	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/9/2020 WITH O/N, LCR 4 FILES	HIREN BAURI Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/12/2020 WITH O/N, LCR 5 FILES	SUNIL MANKI MURA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
11	CrI.L.P./14/2020 in CrI.A./476/2020	SRI MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	MR. S BORA (R-2,3) MR. D P MANDAL (R-2,3) PP, ASSAM
	WITH CrI.A./476/2020 (Filing Number)	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.		
	WITH I.A.(CrI.)/175/2020	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM
12	CRL.A(J)/82/2020 WITH O/N, LCR 4 FILES, P.B. 2 NOS.	INDRA BAHADUR LIMBU Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
13	CrI.A./85/2020 WITH LCR 9 FILES, P.B. 2 NOS.	MD SAFIQL ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
14	I.A.(CrI.)/565/2020 WITH LCR, P.B. in CRL.A(J)/47/2019	SAHAB UDDIN LASKAR @ SAB UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA	PP, ASSAM
	WITH CRL.A(J)/47/2019	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MR ANJAN KALITA, AMICUS CURIAE MR. J N ISLAM	MS. B SARMA MS. B SARMA PP, ASSAM
15	CrI.A./144/2021 WITH O/N, LCR 3 FILES	PRABIN DUTTA Versus THE STATE OF ASSAM AND ANR	B J BAROOAH MR. M B U AHMED	PP, ASSAM
	WITH I.A.(CrI.)/351/2021 in CrI.A./144/2021	PRABIN DUTTA Versus THE STATE OF ASSAM AND ANR	B J BAROOAH MR. M B U AHMED	PP, ASSAM
16	CrI.A./167/2021 WITH O/N	NATIONAL INVESTIGATION AGENCY (NIA) Versus TULULA PONGEN	SC NIA	MR. S DUTTA MR. S DUTTA
	WITH	NATIONAL INVESTIGATION AGENCY (NIA) Versus LAMCI IRALU @ KEYILAMCILUNG IRALU @ LAMCI @ LAMCILUNG	SC NIA	
17	CrI.A./165/2021	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
18	I.A.(CrI.)/313/2021 WITH LCR 6 FILES, P.B. 4 NOS. in CrI.A./94/2016	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
	WITH CrI.A./94/2016			

19	WITH Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
20	WITH Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
21	WITH Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR.I C DEKA MR T KALITA	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
22	I.A.(Crl.)/348/2021 WITH Crl.A./60/2021 (D/O), LCR 6 FILES, P.B. 4 NOS. in Crl.A./110/2021 WITH Crl.A./110/2021	JAKIR HUSSAIN @ JAKIR Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	WITH Crl.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	WITH I.A.(Crl.)/243/2021 in Crl.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
HEARING				
23	PIL/72/2016 B/O	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C PP, ASSAM
24	I.A.(Crl.)/321/2021 FIXED, WITH P.B. 6 NOS., LCR KEPT IN SECTION in Crl.A./309/2019 WITH Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
	WITH Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3364/2021	MISS MOROMI BIBI AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<u>MOTION</u>				
2	CrI.Rev.P./270/2021	SOURAV ALOMAYAN KALITA Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
3	AB/3948/2021 B/O	OGEN JAMOH Versus THE STATE OF ASSAM	MR R SENSUA MR D BORAH MR. M VERMA	PP, ASSAM
4	AB/3949/2021	MIMISHA DAS @ MOON Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
5	AB/3950/2021	ATIQUL HUSSAIN CHOUDHURY @ RINTU CHOUDHURY Versus THE STATE OF ASSAM	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	PP, ASSAM
6	AB/3955/2021 B/O	JATIN SUTRADHAR Versus THE STATE OF ASSAM	MR S K SARKAR MRS P BORAH MS C BURAGOHAIN	PP, ASSAM
7	AB/3959/2021	HARADHAN MALLICK Versus THE STATE OF ASSAM	MR A RAZZAK	PP, ASSAM
8	AB/3961/2021	ABHIJIT SINGHA Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM

ADMISSION

9	MFA/186/2021	M/S RATHI SALT AND GRAINS PVT. LTD Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./2996/2021 FIXED, LESS	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
11	Bail Appln./3121/2021 FIXED	MD. KAYUM ALI (KALAM) Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
12	Bail Appln./3189/2021 FIXED	CHARANJIT SINGH Versus THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM
13	Bail Appln./3196/2021 FIXED	SRI RUPAM MAZUMDER Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
14	Bail Appln./3200/2021 FIXED	SHRI KAMRUL HAQUE LASKAR, Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
15	Bail Appln./3242/2021 FIXED	MOHAN JHA AND ANR Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
16	Bail Appln./3257/2021 FIXED	DIPSON SWARGIARY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/240/2021	SUPIAN ALI @ ABU SOFIAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
18	AB/1671/2021	AMENA BIBI Versus THE STATE OF ASSAM	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	PP, ASSAM
19	AB/2076/2021	BISHNU DAS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
20	AB/2464/2021 FIXED	MIRJUL MIAH Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
21	AB/2546/2021 FIXED	ASHOK KUMAR GUPTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
WITH				
22	AB/2551/2021	RAJESH CHANDRABHANJI KINGRANI AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
23	AB/2647/2021	PRIYAM DAS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
24	AB/2762/2021	ALLAMA TASDIK Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	MR. S K GHOSH MS F AHMED PP, ASSAM
WITH				
25	AB/2718/2021	SALAMUN SIDDIKA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
26	AB/2819/2021	SANJEEB KAR Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
27	AB/3001/2021 FIXED	RITU SAIKIA Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM

28	AB/3002/2021 FIXED	PRAKASH BARUAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
29	AB/3019/2021 FIXED	MOMTAZ BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
30	AB/3078/2021 FIXED	BIDYUT HAZARIKA @ BIDYUT JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. M DUTTA MR J MAHANTA MR. D J BORAH	PP, ASSAM
31	AB/3119/2021 FIXED	SAMIRAN GOGOI AND ANR Versus THE STATE OF ASSAM	MR. R GOSWAMI MS P PATHAK MS. R DEVI	PP, ASSAM
32	AB/3204/2021	ASRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
33	AB/3247/2021	DR (AM) DULEN PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
34	AB/3360/2021 FIXED	HUSSAIN AHMED MAZUMDER @ CHAIRMAN ROYAL MULTIPURPOSE COOPERATIVE SOCIETY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR	PP, ASSAM
35	AB/3457/2021	SUBASH NATH Versus THE STATE OF ARUNACHAL PRADESH	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, A P
36	AB/3570/2021 FIXED	KHANINDRA KUMAR DAS @ KHANINDRA CHANDRA DAS Versus THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM
37	AB/3624/2021 FIXED	SAHEB ALI AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M AHMED MS F INTAZ MS S AHMED	PP, ASSAM
38	AB/3702/2021 FIXED	ZAKIR HOSSEN AND ANR Versus THE STATE OF ASSAM	MR. R MAJUMDAR	PP, ASSAM
39	AB/3712/2021 FIXED	ROHIS UDDIN Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
40	AB/3714/2021 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
41	AB/3723/2021 FIXED	ANJAN CHANGKAKATI AND 2 ORS. Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
ORDERS				
42	I.A.(CrI.)/329/2019 BA 712/2019(D/O), FIXED in Bail Appln./712/2019	RAVI AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
43	CrI.Pet./616/2021 FIXED	PULIN LAHKAR Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
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18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
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22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
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24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5681/2020 B/O	MANDIA JATIYA VIDALAYA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU. MR F HAQUE (R-7) SC, SEBA
MOTION				
2	Cont.Cas(C)/432/2021 B/O	MD. KAMAL UDDIN AHMED Versus MS. MAMATA HOJAI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	
3	WP(C)/6043/2021	DHRUBAJIT CHOUDHURY Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR H BEZBARUA MR. U SARMA	SC, D U
4	WP(C)/6134/2021	NIZAM UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MS. M DEVI MR. R ISLAM	SC, SEC. EDU. GA, ASSAM
5	WP(C)/6201/2021 FIXED	SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, FINANCE
6	WP(C)/6226/2021 FIXED	ANANDA TAYUNG Versus THE STATE OF ASSAM AND 7 ORS	MR A DEY MR B DEORI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/6273/2021	M/S JSVM PLYWOOD INDUSTRIES LTD Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	ASSTT.S.G.I. SC, INCOME TAX
8	WP(C)/6276/2021 B/O	RATHINDRA CHANDRA NATH AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
9	WP(C)/6277/2021	BISWAJIT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG	GA, ASSAM SC, EDU
10	WP(C)/6282/2021	BIPUL CHANDRA SARMAH Versus THE STATE OF ASSAM AND 16 ORS	MR. N J GOGOI MR K BROOK	SC, ELEM. EDU GA, ASSAM

11	WP(C)/6284/2021	LOHORI DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, SEC. EDU. GA, ASSAM
ORDER (STAY VACATING)				
12	I.A.(Civil)/263/2019 in WP(C)/8823/2018	MD. MUSHARAF HUSSAIN Versus MAKBUL HUSSAIN AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MS D BORGOHAIN
	WITH WP(C)/8823/2018	MAKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	SC, SEC. EDU. MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) MR. M K CHOUDHURY (R3)
13	I.A.(Civil)/1662/2020 in WP(C)/2103/2020	BISHNU BORAH Versus MALAYA BORAH AND 11 ORS	MR. A DAS	SC, HIGHER EDU MR J C GOGOI MR. M DAS
	WITH WP(C)/2103/2020	MALAYA BORAH Versus THE STATE OF ASSAM AND 12 ORS	MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, HIGHER EDU MR S BHARALI MR. M DAS MR. M DAS MR. A DAS MR. N K NEOG MR. N K NEOG
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/2013/2021 in WP(C)/2348/2020	MEGHNA CHOUDHURY Versus DR. SATYAJIT DAS AND 4 ORS.	MR D MAHANTA	SC, G U
	WITH WP(C)/2348/2020	SATYAJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	SC, G U
	WITH I.A.(Civil)/2015/2021 in WP(C)/2348/2020	MS. MEGHNA CHOUDHURY Versus DR. SATYAJIT DAS AND 4 ORS.	MR D MAHANTA	SC, G U
ADMISSION				
15	WP(C)/454/2015	SRI SUSANTA BORAH and 13 ORS Versus THE STATE OF ASSAM and 2 ORS	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
16	WP(C)/679/2016	ROMEZ UDDIN AHMED and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. R PHUKAN MR. D J DAS	SC, ELEMENTARY EDUCATION
17	WP(C)/2428/2016	SALEHA BEGAM LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MS.S DAS	GA, ASSAM MR.M H RAJBARBHUIYAN(R-8) MS.P HATIGAYARI(R-8) MR.W RAHMAN(R-8) MS.R BEGUM R- 5,6and7 SC, SECONDARY EDUCATION

18	WITH WP(C)/1651/2015	SALEHA BEGAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.M BORA MR.J M SULAIMAN	GA, ASSAM MR.M H RAJBARBHUIYAN(R-5 & 6) MR.B GOGOI MS.P HATIGAYARI(R-5 & 6) SC, SECONDARY EDUCATION MS.R CHETRI(R-5 & 6) SC, FINANCE
19	WP(C)/2537/2016	NAZIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.S C BISWAS MR.A DAS MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS	MR.A HUSSAIN(R-5) SC, SECONDARY EDUCATION MR.A S CHOUDHURYR-5
20	WP(C)/3780/2016	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
21	WP(C)/4146/2016	BAKTAR HUSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR.S ROY MR.M H LASKAR	SC, SECONDARY EDUCATION
22	WP(C)/4182/2016	SMT. KABERI ROY CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	MR.S K ROY MRS M ROY	GA, ASSAM MR.S P BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, FINANCE
23	WP(C)/1224/2018	MALEK UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. R SENSUA MR. K MOHAMMAD	SC, HIGHER EDU
24	WP(C)/142/2019	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	SC, SEC. EDU. MR. M DUTTA (R9) MR. A DEKA (R7, R8)
25	WP(C)/2274/2019 CAVT. NO.0281/2019	ABU TALEB SIDDIQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	MR. P K DAS SC, EDU FOR CAVEATOR
26	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU SC, FINANCE SC, G U SC, U G C
27	WP(C)/4359/2019	DHARAMPAL SATYAPAL LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
28	WP(C)/1010/2020	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
29	WP(C)/2707/2020	NAMAR ALI BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
30	WP(C)/3250/2020 B/O	CHUNINDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R P BARUAH	SC, ELEM. EDU MR. S S ROY, GA, ASSAM MR B KAUSHIK, SC, ELEMENTARYEDU. DEPTT.

31	WP(C)/4079/2020	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, ELEM. EDU
	WITH			
32	WP(C)/4148/2020	ALA UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
33	WP(C)/4898/2020	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5) MR. B. C. DAS (R8)
34	WP(C)/4977/2020	ARATI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
35	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
	WITH			
36	WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
37	WP(C)/2577/2021	ANUJ PRATIM BORAH Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	SC, G U
38	WP(C)/2888/2021	BANKIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
ORDERS				
39	WP(C)/150/2014	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
40	WP(C)/6005/2014	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR.B D KONWAR MR.R KALITA MR.A ALI MRS.J M KONWAR MS.S BARUA	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH SC, HIGHER EDUCATION
41	Cont.Cas(C)/401/2015	SMTI GITA RANI KALITA Versus PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2)
42	WP(C)/2551/2015	JITU TAPAN DAS, Versus THE STATE OF ASSAM and 7 ORS,	MS.P R MAHANTA MR.S R GOGOI MR H BARUAH MR H BARUAH	GA, ASSAM(R3) SC, SECONDARY EDUCATION
43	WP(C)/2189/2016	SAHNAZ KABIR Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN MR A R BHUYAN	GA, ASSAM MD.A HUSSAIN(R-9) SC, SECONDARY EDUCATION MR.A S CHOUDHURY(R-9) SC, FINANCE
44	Cont.Cas(C)/176/2019	ALAKA KALITA Versus SANJIB BHUYAN and ANR.	MRS R DEKA MR B DAS	MR. D SAIKIA (R-2) MR J ABEDIN MR. D MOZUMDER MR. N J KHATANIAR (R-2) MR. N SARMA MS K DAS (R-2)

45	WP(C)/5874/2019	TILAK GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S R GOGOI MR H BARUAH MR. N K DEKA MR P BORAH	SC, SEC. EDU. MR. A GOGOI
46	I.A.(Civil)/1881/2021 in WP(C)/3650/2021 WITH WP(C)/3650/2021	MD. SAFIUL HOQUE Versus HE STATE OF ASSAM AND 4 ORS. MD. ABUL HASEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU MR. M KHAN (R-5) MR. J RAHMAN (R-5) MS M DEKA (r-4) MR R ISLAM (R-4,5)

HEARING

47	WP(C)/6328/2018 WITH WP(C)8734/2003(D/O) WITH WP(C)6093/2016(D/O) WITH WP(C)4731/2015(D/O) FIXED	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1977/2021 B/O in Cont.Cas(C)/359/2018 WITH Cont.Cas(C)/359/2018	AMJAD HUSSAIN Versus PUSPA MALO AND 6 ORS. AMJAD HUSSAIN Versus PUSPA MALO AND 4 ORS.	MS. A TALUKDAR MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
ADMISSION				
2	WP(C)/2286/2015	M/S ANAMIKA MOTORS Versus THE STATE OF ASSAM AND 8 ORS	DR.B P TODI MR.N J MEDHI MR.N NATH MR.ANKIT TODI	MR.S C KEYAL SC, FINANCE & TAXATION(R1-6) SC, CENTRAL EXCISE(R7-9) ASSTT.S.G.I.
3	WP(C)/3564/2015	PADUM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR.H DAS MS.T SOM MS.S KALITA MR.M K SHARMA MS.R BORGHAIN	MS.M HAZARIKA GA, ASSAMR1-4
4	WP(C)/4341/2015 WITH I.A.(Civil)/1164/2021 in WP(C)/4341/2015	MD. OLIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS OLIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MS.J CHAKRABORTY MR.B K KAR MR.S J HAZARIKA MR H AHMED MR. H A TALUKDAR MD. I HUSSAIN	SC, FOREST MR.P K BORA SC, FOREST
5	WP(C)/2347/2016 WITH WP(C)/6895/2014	BIKALANGA KALYAN KENDRA Versus THE UNION OF INDIA and 5 ORS BIKALANGA KALYAN KENDRA Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR. R TALUKDAR MR.D SARMA MS.J HUDA MR.A BORDOLOI MR.A KONWAR	GA, ASSAM ASSTT. S.G.I. SC, SOCIAL WELFARE MR.B K SHARMA SC, SOCIAL WELFARE
7	WP(C)/6503/2016 B/O	RAJEN BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.A L MANDAL MR H DAS MR.H RAJBANGSHI MR. H RAJBANGSHI	GA, ASSAM SC, PWD SC, K A A C

8	WITH WP(C)/6513/2016	RAJEN BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.A L MANDAL MR H DAS MR.H RAHBANGSHI MR. H RAJBANGSHI	GA, ASSAM SC, PWD SC, K A A C
9	WP(C)/717/2017	CHANDAN BHATTACHARJEE Versus THE UNION OF INDIA and 5 ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH MR.A SINGHA	SC, NF RLY
10	WP(C)/7072/2017	NURJAHAN BEGUM LASKAR Versus THE UNION OF INDIA and 8 ORS	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	MR.C BARUAH GA, ASSAM SC, NHAI MR R DHAR, SC, PWD MR. K K PARASAR ASSTT.S.G.I.
11	WP(C)/32/2018	IJAZ AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	GA, ASSAM GA, ASSAM A TALUKDAR A TALUKDAR R SARMAH MS. J TALUKDAR
12	WP(C)/5951/2018	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	MS. M B BORAH(G.A) SC, FOREST ASSTT.S.G.I.
13	WP(C)/7724/2018	ON THE DEATH OF THE PETITIONER MD. ABED ALI, HIS LEGAL HEIRS SAFIJAN BEGUM AND ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	MR. B GOSWAMI SC, WATER RESOURCE
14	WP(C)/1393/2019	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
15	WP(C)/2180/2019 B/O	MANTURAM DAIMARY AND 9 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B K DAS MD R ISLAM	GA, ASSAM SC, NHAI MR. S K SINGHA (R1) MR. R K TALUKDAR (R-2) ASSTT.S.G.I. SC, FOREST SC, REVENUE
16	WP(C)/5021/2019	DILIP KUMAR AGARWALLA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P PATHAK MR. P TALUKDAR MS NILAM DEVI	GA, ASSAM SC, REVENUE
17	WP(C)/8410/2019	RATAN SARKAR Versus THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS.	MR R S CHAUHAN	GA, ASSAM SC, A S E B
18	WP(C)/8597/2019	RATAN SARKAR Versus THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS.	MR R S CHAUHAN	SC, A S E B, G.A ASSAM
19	WP(C)/723/2020 WITH LCR	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
20	WP(C)/2031/2020 WITH WP(C) 118/20129D/O)	RAHUL HI RISE LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A N CHOWDHURY MR. A K GUPTA MR. K AGARWAL	GA, ASSAM MR. K K DEY MR V K BAROOAH
21	El.Pet./4/2021	MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY

	WITH I.A.(Civil)/1495/2021 in El.Pet./4/2021	THE ELECTION COMMISSION OF INDIA Versus SMTI MOON SWARNAKAR		MR P NAYAK
	WITH I.A.(Civil)/1609/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
22	WP(C)/217/2021	GOBIND AGARWAL Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
23	WP(C)/235/2021	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM AND ANR	DR. A SARAF MR K CHOUDHURY MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, ASIDC
24	WP(C)/870/2021	HUKUM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, REVENUE
25	WP(C)/1054/2021	DULAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. P SAIKIA	GA, ASSAM MR A KALITA MR S DEKA SC, FOREST
26	WP(C)/1463/2021 WITH OFFICE NOTE	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MS G SARMAH SC, RAILWAY SC, FOREST
27	WP(C)/2904/2021	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. N K DEVI (R3-R6) MR. N ANIX SINGH (R3-R6) SC, RAILWAY SC, SC, IRCTC
28	WP(C)/2968/2021	M/S MAY FAIR DEVELOPERS AND BUILDERS AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR S B SINHA MR. A DEKA	GA, ASSAM
29	WP(C)/3043/2021	RENU ROY Versus STATE BANK OF INDIA AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN	MR H BURAGOHAIN GA, ASSAM MR. B J MUKHERJEE
30	WP(C)/3277/2021 CAVT. NO.04542/021,	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R- 7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
31	WP(C)/3536/2021	M/S RANDHANIJAN MEEN SILPA SAMABAI SAMITY LTD Versus STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM
32	WP(C)/3813/2021 CAVT. NO.04952/021,	JATIN SAIKIA Versus THE STATE OF ASSAM 7 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, PNRD GA, ASSAM MS D BORGHAIN MR. P GOHAIN FOR CAVEATOR
33	WP(C)/4146/2021	SALMA SULTANA Versus THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR. A S CHOUDHURY MR A N IQBAL	MRS S GOSWAMI (R-5,6) SR. GA, ASSAM SC, REVENUE
ORDERS				
34	Cont.Cas(C)/259/2019 B/O,	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI

	WITH I.A.(Civil)/579/2021 in Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MS R B DEB	MR. B GOGOI
35	WP(C)/1133/2019 B/O	NANTU DEY Versus THE STATE OF ASSAM AND 9 ORS.	MR. B K DAS	GA, ASSAM
36	Review.Pet./42/2020 WITH OFFICE NOTE, WITH WP(C)/213/2020 (D/O)	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. Versus DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
37	WP(C)/776/2020 B/O	TOROP ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS	SC, HIGHER EDU MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
38	I.A.(Civil)/2288/2020 in WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, REVENUE SC, PWD SC, HEALTH
	WITH WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MR S DAS MS. N DAS	GA, ASSAM SC, REVENUE SC, HEALTH SC, PWD
39	El.Pet./2/2021	NAJIR HUSSAIN Versus NURUL HUDA AND 12 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI	MR. R P SARMAH (r-1) MR M R ADHIKARI (r-1) MS S P CHETRY (r-1)
	WITH I.A.(Civil)/1432/2021 in El.Pet./2/2021	NURUL HUDA Versus NAJIR HUSSAIN AND 12 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	MR. M U MAHMUD MR. M ALI
	WITH I.A.(Civil)/1451/2021 in El.Pet./2/2021	NURUL HUDA Versus NAJIR HUSSAIN AND 12 ORS	MR. R P SARMAH MR M R ADHIKARI (r-1)	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI
	WITH I.A.(Civil)/1470/2021 in El.Pet./2/2021	MR. NURUL HUDA Versus NAJIR HUSSAIN AND 12 ORS. B	MR R P SHARMA MR M R ADHIKARI (r-1)	MR. M U MAHMUD MR S H MAHMUD ADDL. SR. GA, ASSAM MS. P DEVI
	WITH I.A.(Civil)/1634/2021 in El.Pet./2/2021	MR. NURUL HUDA Versus NAJIR HUSSAIN AND 8 ORS.	MS S P CHETRY	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI
40	El.Pet./5/2021 FIXED	ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR D K MISHRA MR. B PRASAD N ISLAM	
41	Review.Pet./69/2021 WITH WP(C)/3201/2020 (D/O)	KRISHAJIT PHUKON Versus SAIF UDDIN KHAN AND 6 ORS.	MR D SENAPATI MS. S. TODI MR H K SARMA	MR H R A CHOUDHURY (R-1) GA, ASSAM MR F U BARBHUIYA (R-1) MS S DAS (R-1) ASSTT.S.G.I.
42	I.A.(CrI.)/343/2021 IN BA/1153/2020 (D/O) in Bail Appln./1153/2020	SANJOY KR. JHA Versus THE STATE OF ASSAM	MS. M MEDHI MS. S DEVI	PP, ASSAM
HEARING				
43	WP(C)/670/2017 B/O	MADAN MOHAN PATHAK Versus THE UNION OF INDIA and 5 ORS.	MR.U K NAIR MS U DAS MR.N I KHAN MR. P DUTTA	MR.G J SHARMA MR.S NATH(R- 2-5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3358/2021	MAINUL HOQUE MANDAL @ MOINUL HOQUE MANDAL Versus THE STATE OF ASSAM	S I AKAND	PP, ASSAM
2	Bail Appln./3360/2021	QYED ALI AHMED AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
3	Bail Appln./3366/2021	VAIBHAV RAJ Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
MOTION				
4	AB/3951/2021	KHALIL SHEIKH Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
5	AB/3952/2021	SHUKUR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
6	AB/3953/2021	MD. JIYAU RAHMAN Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
7	AB/3954/2021	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	PP, ASSAM
8	AB/3956/2021	SAKOWAT HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM

9	AB/3957/2021	SHAHJAHAN AHMED CHOUDHURY @ APPU Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
<u>ADMISSION</u>				
10	Crl.Pet./585/2018 WITH LCR 6 FILES	RUPAM HASNU Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MR. T J MAHANTA MR. A DUTTA	MR L SARMA (R2) MR. N DUBEY (R2) MR. K MALAKAR (R2) PP, ASSAM
11	Crl.Pet./48/2019	PUJA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. D BORA PP, ASSAM
12	Crl.Pet./545/2019	PARAN JYOTI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. A DAS	MS. B TALUKDAR MR. R R KAUSHIK MS. M DUTTA PP, ASSAM
13	Crl.Pet./1278/2019	NAWAB JEENAT SULTANA Versus THE STATE OF ASSAM AND ANR.	MS. M MALLIK MR. M BISWAS MS U DAS	MR. A S CHOUDHURY MR A MOTALIB MR S HUSSAIN PP, ASSAM
14	Crl.Pet./1509/2019 WITH LCR 1 FILE	GOBINDA BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. M TALUKDAR MS. M TALUKDAR	MR R K DUTTA MR S DUTTA (SC , Forest) MS. P BHUYAN SPL PP WILDLIFE FOREST ASSAM SC, FOREST
15	Crl.Pet./24/2020	MAHANANDA BARHAI Versus JITEN DAS	MR M BEZBARUAH MR. A LAL	MR. P KATAKI MRS R BEGUM MR D KALITA PP, ASSAM
16	Crl.A./195/2021	DHANESHWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA	PP, ASSAM
	WITH I.A.(Crl.)/519/2021 in Crl.A./195/2021	DHANESHWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./3177/2021 FIXED	NUR ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MD A RAHMAN	PP, ASSAM
18	Bail Appln./3179/2021 FIXED	RANJIT MALAKAR Versus THE STATE OF ASSAM	MR. M K SHARMA MR S DASGUPTA	PP, ASSAM
19	Bail Appln./3182/2021 FIXED	AKIL ALI AND ANR. Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. T U BHUYAN	PP, ASSAM
20	Bail Appln./3186/2021 FIXED	SARIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/1864/2021 FIXED	DIPU KUMAR BARMAN Versus STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. N N B CHOUDHURY(INFORMANT) MR. N SARKAR(INFORMANT) MR P K BASU(INFORMANT) MR N M DEKA (INFORMANT) PP, ASSAM
	WITH I.A.(Crl.)/303/2021 in AB/1864/2021	KISHOR KUMAR BARMAN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM

22	AB/2098/2021 FIXED	MD. SIRAJUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA	PP, ASSAM
23	AB/2328/2021 FIXED	SYED TUTUMONI KHANDAKAR AND 2 ORS Versus THE STATE OF ASSAM	MR B SINHA MR. M HUSSAIN	PP, ASSAM
24	AB/2355/2021 FIXED	NUR ISLAM @ NUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR F A AHMED MR. M R BARBHUIYA	PP, ASSAM
25	AB/2478/2021 FIXED	SHAMEZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN	PP, ASSAM
26	AB/2598/2021 FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
27	AB/2877/2021 FIXED	JAYANTA DAIMARY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
28	AB/3022/2021 FIXED	DIMBA GOHAIN Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
29	AB/3066/2021 FIXED	AZIZUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
30	AB/3068/2021 FIXED	SANJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
31	AB/3156/2021	AJNUR ALI Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
32	AB/3164/2021	NITUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
33	AB/3187/2021	RABI BORO Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR H KALITA	PP, ASSAM
34	AB/3213/2021	PARESH BARUAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
35	AB/3214/2021	ABHIMANYU MODI Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
36	AB/3221/2021 FIXED	VISHAL SINGH Versus THE STATE OF ASSAM	MR. N J KHATANAR MR. M K DAS	PP, ASSAM
37	AB/3385/2021 FIXED	JADU BANIA Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
38	AB/3396/2021 FIXED	LOMBODHAR HAZARIKA Versus THE STATE OF ASSAM	S CHANDA MR. R DUBEY	PP, ASSAM
39	AB/3397/2021 FIXED	AMIT PHUKAN @ BHAJ PHUKAN Versus THE STATE OF ASSAM	S CHANDA MR. R DUBEY	PP, ASSAM
40	AB/3537/2021 FIXED	TAPAN DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM

41	AB/3625/2021 FIXED	JAHANGIR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
42	AB/3628/2021 FIXED	MOJIBOR RAHMAN AND 27 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
43	AB/3636/2021 FIXED	SADEK ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
44	AB/3637/2021 FIXED	HEMAKANTI DEVI Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
45	AB/3640/2021 FIXED	MOFIZUL HOQUE Versus THE STATE OF ASSAM	S I AKAND	PP, ASSAM
46	AB/3669/2021 FIXED	INDRAJIT NATH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
47	AB/3675/2021 FIXED	ANU SHEIKH @ ANOWAR ALI Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
48	AB/3676/2021 FIXED	MANIKUT BAYAN Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
49	AB/3884/2021 FIXED	GAJEN CHANDRA NATH Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM

ORDERS

50	Crl.A./158/2012 WITH OFFICE NOTE, LCR 4 FILES	KUSHAL BORAH Versus THE STATE OF ASSAM	MS.N MODI MR.D K CHOMAL	PP, ASSAM
51	Crl.A./120/2019 WITH OFFICE NOTE, LCR 5 FILES	SRI AMARJYOTI BORA Versus THE STATE OF ASSAM AND ANR	MS. P BORAH	PP, ASSAM
52	Crl.A./123/2019 WITH LCR 5 FILES	SRI DIPAK DAS Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
53	I.A.(Crl.)/347/2021 BA 1161/2021(D/O), FIXED in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM

HEARING

54	MFA/87/2015 WITH LCR	UNION OF INDIA Versus M/S JAIN BIJAY and CO P LTD	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021

10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3357/2021	SOLIM UDDIN Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
2	Bail Appln./3359/2021	GOPI KUMAR SUNAR Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
3	Bail Appln./3361/2021	MUMUNG VAIPHEI AND ANR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM
4	Bail Appln./3362/2021	SAFIKUL MIYA AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
5	Bail Appln./3363/2021	ASHAN ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
6	Bail Appln./3365/2021	MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
7	Bail Appln./3367/2021	RAMESH KUMAR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
8	Bail Appln./3368/2021	MD. AINAL ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

MOTION

9	AB/3958/2021	MAHBUBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
10	AB/3960/2021	NANTU CHOWDHURY @ NANTU CHAUDHURY Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
ADMISSION				
11	Crl.Pet./547/2018 WITH LCR 1 FILE	ABHIJIT PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	MR. P NEOG (R2, R3, R4) PP, ASSAM
12	Crl.Pet./954/2018	JAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM	MR. N K HALOI MR. P C SARKAR MR. P C SARKAR PP, ASSAM
13	Crl.Pet./1239/2018	ABDUL KUDDUS MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR A SHARMA MR. M BARUAH	MR. S K SINGHA MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
14	Tr.P.(Crl.)/40/2019	DEBASIS BORPUJARI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. S M RAHMAN	PP, ASSAM
15	Tr.P.(Crl.)/18/2020	ARPAN PAUL AND ANR Versus SMTI. SONALI DEBNATH	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR B ACHARYYA MS. M ACHARYYA
16	Tr.P.(Crl.)/19/2021	RAJKIRAN NATH Versus ESHA SHYAM	MS S DAS	MS. N CHOUDHURY
17	Crl.Pet./51/2021	RAKIB HUSSAIN BARBHUIYA @ RAKEEB UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MR. J N ISLAM MS. A AHMED MS A BEGUM	MR. R MAJUMDAR (R-2) MS. J GHOSH (R-3) PP, ASSAM
18	Crl.A./197/2021	GAUTAM BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B BISHAYA	PP, ASSAM
	WITH I.A.(Crl.)/521/2021 in Crl.A./197/2021	GAUTAM BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. K M HALOI	PP, ASSAM
19	Crl.Pet./372/2021 WITH LCR 2 FILES	NABAJIT NATH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR D MAHANTA	MR. A T SARKAR (R2) MR. T AHMED (R2) PP, ASSAM
	WITH			
20	Crl.Pet./392/2020	BISWAJIT ROY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI	MR. A T SARKAR (R2) MR. T AHMED (R2) PP, ASSAM
21	Crl.Pet./392/2021	MEGHA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR K TALUKDAR U PRASAD	MR A CHOWDHURY (R-2) MR. N J KHATANIAR (R-2) PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2686/2021 FIXED, WITH LCR	TUN TUN CHANGMAI @ TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
23	Bail Appln./2815/2021 FIXED,	JAYNAL ABEDIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS A CHAKMA	PP, ASSAM
24	Bail Appln./2817/2021 B/O	SITARAM GOUR AND 3 ORS. Versus THE STATE OF ASSAM	MR. N K MURRY	PP, ASSAM
25	Bail Appln./2922/2021 FIXED	DILWAR HUSSAIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM

26	Bail Appln./2972/2021 FIXED	ABU HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
27	Bail Appln./2981/2021 FIXED	MUSSTT RINA BEGUM @ RINA BEGAM Versus THE UNION OF INDIA	MR. Y S MANNAN MS. S SAIKIA	SC, NCB
28	Bail Appln./3039/2021 SCANNED COPY OF CASE DIARY	MD. SAHIDUL ISLAM @ KHUJULI AND ANR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
29	Bail Appln./3044/2021 SCANNED COPY OF CASE DIARY	FORIZUL RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
30	Bail Appln./3060/2021 FIXED	SAKIL MUSTAK ALAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
31	Bail Appln./3098/2021 SCANNED COPY OF CASE DIARY, FIXED	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
32	Bail Appln./3175/2021 FIXED	EKRAMUL HOQUE @ EKRAMUL HAQUE @ IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MISS. R BORAH MR. T MADHUKALLYA	PP, ASSAM
33	Bail Appln./3183/2021 FIXED	MANNAS PRATIM SARMA Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
34	Bail Appln./3226/2021 FIXED	SANKAR SUTRADHAR AND ANR. Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/931/2021 FIXED	WASIF CHAUDHURY Versus THE STATE OF ASSAM	MR D TALUKDAR MS M CHANGMAI MR. K M HASSAN MS M Z SHAMIM	PP, ASSAM
	WITH I.A.(CrI.)/217/2021 in AB/931/2021	GULNEHAR AHMED Versus WASIF CHAUDHURY AND ANR.	MR. N BARMAN MS H AHMED MS P RABHA	MR D TALUKDAR (R-1) MS M CHANGMAI (R-1) MR. K M HASSAN (R-1) MS N J BEGUM (R-1) PP, ASSAM
36	AB/2269/2021 FIXED	ABDUL REJJAK @ ABDUL REZZAK AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
37	AB/2837/2021 FIXED	SAGAR DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR MR. V A CHOWDHURY	SC, EXCISE DEPTT.
38	AB/3050/2021 FIXED	PRANAB DEKA Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
39	AB/3051/2021	ALABAHASH ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
40	AB/2214/2021	ABU BOKKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
41	Bail Appln./3320/2021	MOTLEB ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
42	AB/3483/2021 FIXED	ABU KALAM Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
43	AB/3508/2021 WITH CASE DIARY, FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. PRAN BORA	PP, ASSAM

44	AB/3664/2021 FIXED	MANJU BARUAH @ MANJU BORUAHA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
ORDERS				
45	CrI.A./8/2013 WITH LCR 14 FILES	PRANAB PAUL CHOUDHURY Versus CENTRAL BUREAU OF INVESTIGATION.	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN RETAINER COUNSEL(CBI)
46	I.A.(CrI.)/185/2016 WITH LCR 7 FILES in CrI.A./194/2016 WITH CrI.A./194/2016	SMT BANU BIBI Versus THE STATE OF ASSAM	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	PP, ASSAM
47	CrI.Pet./848/2016 B/O	HITESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR.K N CHOUDHURY MR.M MAHANTA MR.T DEURI	PP, ASSAM(R1\)
48	CrI.A./165/2017 WITH OFFICE NOTE, LCR 5 FILES	SRI BIPUL HAZARIKA Versus THE STATE OF ASSAM and ANR	MR.A K GUPTA MR.R S MISHRA	PP, ASSAM
49	CrI.A./226/2018 WITH OFFICE NOTE, LCR 1 FILE	GURUDEV RAJBIR DHILON Versus MR AMIT AGARWAL	MR.M K CHOUDHURY MR.T N SRINIVASAN	PP, ASSAM
50	CrI.Pet./516/2019	AYUB ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	PP, ASSAM
51	CrI.Pet./1285/2019 WITH LCR 1 FILE	DIPANKAR SAHA Versus THE STATE OF ASSAM AND ANR.	MS. M DEV MS. N DEB MS. P DEB	PP, ASSAM
52	I.A.(CrI.)/239/2021 WITH LCR 4 FILES in CrI.A./210/2018 WITH CrI.A./210/2018	DEOKI NANDAN KANOI Versus THE STATE OF ASSAM AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, A S E B PP, ASSAM
		SRI DEOKI NANDAN KANOI Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. S K KEJRIWAL MS. S KEJRIWAL MR. D K CHOMAL	SC, A S E B PP, ASSAM
53	I.A.(CrI.)/381/2021 WITH LCR in CrI.A./153/2021 WITH CrI.A./153/2021	NITUL DUARAH Versus THE STATE OF ASSAM ANR.	MR. B J GHOSH MR H RAHMAN MR. DILIP DEY	PP, ASSAM
		NITUL DUARAH Versus THE STATE OF ASSAM ANR.	MR. B J GHOSH MR H RAHMAN MR. DILIP DEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021

14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./411/2021	THE STATE OF ASSAM AND 2 ORS. Versus MEGHAN KUMAR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG, ASSAM	MR. A K GUPTA MR. R S MISHRA
2	Crl.Pet./684/2021	MISBAH UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. T HUSSAIN	PP, ASSAM
3	Crl.Pet./685/2021	BIMAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. T HUSSAIN	PP, ASSAM
4	Crl.Pet./686/2021	MAX LIFE INSURANCE COMPANY LIMITED Versus DR. DHRITIMAN DAS AND ANR	MR A KAKOTI MS S BORA	PP, ASSAM
5	Crl.Pet./688/2021	HAFIJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR M REJA MS. R DEVI	PP, ASSAM
6	Crl.Pet./689/2021	M/S R L TRADERS Versus THE STATE OF ASSAM AND 2 ORS	MR N DASGUPTA MS P SIKDAR	PP, ASSAM
7	Crl.Pet./690/2021	MRINAL DAS Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S C DAS MR P BURAGOHAIN	PP, ASSAM
8	Crl.Pet./691/2021	SAMSUR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
9	Crl.Pet./692/2021	NAIAZ AHMED Versus THE STATE OF ASSAM AND ANR	MR S HOQUE MR. S RAHMAN MR S H SIKDAR MD R ISLAM	PP, ASSAM
10	Crl.Pet./693/2021	RUGESWAR KHANDWAL Versus THE STATE OF ASSAM AND ANR	MR G BAISHYA MD. A HASSAN	PP, ASSAM

11	Crl.Pet./694/2021	SOUMENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MR A CHOUDHURY MR. A DUTTA MR R DAS	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
12	I.A.(Civil)/1732/2021 in Cont.Cas(C)/395/2020	SMTI. HASNIN SHAMINA SAYYID Versus ANURAG GOEL	MS P AGARWAL	MR. B GOGOI
	WITH Cont.Cas(C)/395/2020	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR B GOGOI
13	I.A.(Civil)/1800/2021 in Cont.Cas(C)/220/2020	DILIP KAKATI Versus ANURAG GOEL AND 3 ORS. E	MR. N BORAH	
	WITH Cont.Cas(C)/220/2020	DILIP KAKATI Versus ANURAG GOEL AND ANR	MR. N BORAH MR. H MAZUMDER	
14	I.A.(Civil)/1954/2021 in Cont.Cas(C)/1/2020	HAFIZUR RAHMAN Versus V.R.SHAMAL, IAS AND ANR. E	MR. U K NAIR MR. M P SARMA	
	WITH Cont.Cas(C)/1/2020	HAFIZUR RAHMAN Versus V.R.SHAMAL AND ANR.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	MR. Y DOLOI MS C BORAH
ADMISSION				
15	WP(C)/1810/2016 FIXED	SMTI PRANITA NAIDU Versus THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)
16	WP(C)/1322/2017 FIXED	MRIDUL RAY and 11 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.A HUSSAIN MR.A MOBARAQUE	C.G.C. MR.S K MEDHI ASSTT.S.G.I.(R. 1,2,3,4 & 5.)
17	WP(C)/3589/2017 CAVT. NO. 442/17 WITH CAV T 442/2017	DR. MRS. LUKIMA SAIKIA Versus THE STATE OF ASSAM and 6 ORS.	MS.S BHUYAN MR.R KALITA	MR.C BARUAH(SC, APSC) MR.P K GOSWAMI GA, ASSAM MR.B HUSSAIN MS.A VERMA(SC, HEALTH) MR.P D NAIR MR G ALAM MR. A CHAMUAH (R7) MR K TALUKDAR (R7) FOR CAVEATOR MS.A BARMAN
	WITH I.A.(Civil)/2041/2021 in WP(C)/3589/2017	DR. MRS. LUKIMA SAIKIA Versus THE STATE OF ASSAM and ORS.	MR J SINGH	GA, ASSAM SC, HEALTH
18	WP(C)/1612/2018	RAJASHRI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S DEY MR. B K DAS MR. M H LASKAR	GA, ASSAM
19	WP(C)/7727/2018 FIXED	NANDA NATH GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. C GOSWAMI	SC, ELEM. EDU
20	WP(C)/589/2019 FIXED	SUMITA KUMARI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR H K MAHANTA MR. R D BHUYAN	MR. D GOGOI (SC, IASST) MR. D GOGOI (SC, IASST) MR. S BORTHAKUR (R5) MS. P BORAH (R5) ASSTT.S.G.I.
21	WP(C)/758/2019 FIXED	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	SC, APSC MR B SINHA (R-2,3) MR. D NATH (GA, ASSAM, R-1)

22	WITH WP(C)/7627/2018	DEEPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA	GA, ASSAM SC, APSC MR. C BARUAH
23	WP(C)/5717/2019 FIXED	BULI BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	MR. P. NAYAK (SC, PWD) SC. BTC
24	WP(C)/7354/2019 FIXED	ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGHOAIN MR. P GOHAIN	SC, PNRD SC, FINANCE
25	WP(C)/8286/2019	AARAMANI BEGUM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS	GA, ASSAM MR. B SAIKIA A R AHMED MR H ZAMAN SC, FINANCE ASSTT.S.G.I.
26	WP(C)/8571/2019 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR. A B T HAQUE SC. REVENUE
27	WP(C)/9095/2019 B/A	HOMENDRA NATH SONOWAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR. ABDUL WAHAB	GA, ASSAM SC, AG SC, FINANCE
28	WP(C)/573/2020 FIXED, WITH SEALED COVER ENVELOPE	KUNJALATA GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K DEKA MR. S BARTHAKUR	MR. B D KONWAR SR. ADV. (R8, R9, R12-R20) GA, ASSAM MRS J M KONWAR (R8, R9, R12-R20) MR. R KALITA (R8, R9, R12-R20) MR. N K KALITA MR. R SALOI (R8, R9, R12- R20) MR. A MEDHI MR H AGARWAL (R8, R9, R12-R20) MR J SINGH (R8, R9, R12- R20) SC, HEALTH
29	WITH WP(C)/8555/2019	KUNJALATA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. U K DEKA MR. D GOGOI	SC, HEALTH
30	WP(C)/1915/2020 FIXED	AFSAR HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE (SLC) FOR COMPASSIONATE APPOINTMENT AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD GA, ASSAM
31	WP(C)/2360/2020 FIXED	RABIN MAHATO Versus THE UNION OF INDIA AND 3 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
32	WP(C)/3050/2020 FIXED	DIGANTA BARMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P PATHAK MR. A CHAMUAH MR. A NARZARI MR. B KONWAR MS D DUTTA	MR. U K GOSWAMI ASSTT.S.G.I.
33	WP(C)/3296/2020	BIDIT KUMAR CHUTIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	GA, ASSAM SC. REVENUE
34	WP(C)/834/2021	SHAHI ZAMAN SK Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, AG SC, HEALTH SC, FINANCE
35	WP(C)/1215/2021	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.

36	WP(C)/3332/2021 FIXED	ADHIR CHANDRA ROY AND 15 ORS Versus THE COMMISSIONER AND SECRETARY AND 4 ORS	MR K K MAHANTA MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
37	WP(C)/3510/2021 FIXED	ANADAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
38	WP(C)/3750/2021 FIXED	ABDUR ROUF AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
39	WP(C)/3773/2021 FIXED	DHUNI RAJ JOSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
ORDERS				
40	Cont.Cas(C)/298/2019 FIXED	KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
41	Crl.Pet./429/2021 FIXED	GABHARU DOLEY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
42	I.A.(Civil)/1138/2021 FIXED in WP(C)/4782/2020	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR A TEWARI	MR. B CHAKRAVARTY (C.G.C.) ADDL. SOLICITOR GENERAL
	WITH WP(C)/4782/2020	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
43	I.A.(Civil)/1823/2021 FIXED in WP(C)/8602/2018 WITH WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP
		CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4) ASSTT.S.G.I.
44	I.A.(Civil)/1919/2021 in WP(C)/3226/2014 WITH WP(C)/3226/2014	GO-2518M M.L AGARWAL Versus THE UNION OF INDIA AND 3 ORS.		
		GO-2518 SHRI M.L AGRAWAL Versus THE UNION OF INDIA and 3 ORS,	MR.D BORA	MR.S C KEYAL ASSTT.S.G.I.
45	I.A.(Civil)/1935/2021 FIXED in WP(C)/5427/2020 WITH WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M MORE MR. P K SHARMA	SC, APDCL
		NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI

WITH
I.A.(Civil)/1098/2021
in WP(C)/5427/2020

ASSAM POWER DISTRIBUTION COMPANY SC, APDCL
LIMITED AND 6 ORS.

GA, ASSAM
MR D K MISHRA
MR. M MORE

Versus

NEW TECH STEEL AND ALLOYS PVT. LTD.
AND 3 ORS.

WITH

46 WP(C)/2107/2020

NEW TECH STEEL AND ALLOYS PVT. LTD. MR D K MISHRA

Versus

THE STATE OF ASSAM AND 7 ORS.

MR. M MORE
MR. P K SHARMA

GA, ASSAM
SC, APDCL
MR. P N GOSWAMI (r-3)

WITH

I.A.(Civil)/1826/2021
in WP(C)/2107/2020

NEW TECH STEEL AND ALLOYS PVT. LTD. MR. M MORE

Versus

THE STATE OF ASSAM AND 7 ORS.

MR. P K SHARMA

SC, APDCL

WITH

47 WP(C)/5392/2020

NEW TECH STEEL AND ALLOYS PVT LTD MR D K MISHRA

Versus

THE STATE OF ASSAM AND 9 ORS

MR. M MORE
MR. P K SHARMA

GA, ASSAM
SC, APDCL
MR. P N GOSWAMI (r-3)

HEARING

48 WP(C)/5147/2014
B/O

KULADHAR KALITA and 12 ORS

Versus

THE STATE OF ASSAM AND 2 ORS

MR.U K NAIR
MR. B SARMA
MR.M P SARMA

GA, ASSAM
MR.B GOGOI(R-2)
MRS A VERMA
SC, FINANCE DEPTT.

WITH

49 WP(C)/282/2021

PARTHA SARATHI DEB AND 7 ORS

Versus

THE STATE OF ASSAM AND 2 ORS

MR. S. DUTTA
MR D K BHATTACHARYYA

SR. GA, ASSAM
SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

-

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021

29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./491/2018 WITH LCR 1 FILE	BISWANATH ROY CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P DAS	MR. N C DAS (R2) MR R ALOM (R2) MS C. KALITA (R2)
2	Crl.Rev.P./360/2019	DR SATYAKAM PHUKAN Versus THE ASOMIYA PRATIDIN AND 5 ORS.	MR. D K BAGCHI	MR. P KATAKI (R3-R6) MRS R BEGUM (R3-R6) MRS. M D BORUAH (R3-R6)
3	Crl.Rev.P./430/2019	MD. SANOWAR HUSSAIN SK. Versus MUSSTT. ALEMA KHATUN	MR. I ALAM MR. T SK MS. R R BORAH	MR. A LAL
4	Crl.Rev.P./79/2020	SMTI. JUNU RANI DAS Versus ANKUR DAS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MD M S ALI MD M S ALI
5	MACApp./311/2021	AJIT SUTRADHAR Versus BIBEKANANDA MONDAL AND ANR.	MR A HUSSAIN MR. A T SARKAR	
6	MACApp./312/2021	JUGOL CH. DAS AND ANR. Versus THE DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS.	MR. A LAL MR. M PANDIT	
7	MACApp./313/2021	HDFC ERGO GENERAL INSURANCE CO. LTD Versus RAJANI DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
	WITH I.A.(Civil)/2018/2021 in MACApp./313/2021	HDFC ERGO GENERAL INSURANCE CO. LTD Versus RAJANI DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
8	MACApp./319/2021	KASHESWARI DEVI Versus CHOLAMANDALAM MS GIC LTD AND 3 ORS.	MR. A R AGARWALA MD. K ALI MS. R LAILA	

ORDERS

9	MACApp./171/2011 WITH LCR	MD. AKHTARUL ISLAM LASKAR Versus M/S NATIONAL FOOD PRADUCTS and 5 ORS	MR. M H RAJBARBHUIYAN MR.R MAJUMDAR MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MS. A AHMED MR.A A R KARIM MS. S RASUL	
10	MC/1877/2014 IN MAC.APP. 214090	RISHAB PHUKAN Versus MR. PUTULA BEGUM and 7 ORS,	MR.R DUTTA MR.S J SARMA	MS.N MODI(R-7) MS.R HUSSAIN MR.M TALUKDAR MS.D KALITA MR.S DUTTA(R-7) MS.I SARMA MR.C SHARMAR-7 MR.SIDHANT DUTTA(R-7) MR.R K AGARWAL
11	I.A./446/2016 in MACApp./261443/2015	MD JAHUR ALI Versus M/S PRERONA TRANSPORT and CARRYING CO. P LTD. and 3 ORS,	MR.M TALUKDAR MS.D KALITA	MR.S K GOSWAMIR-2 MR.N BARMAN(R-2) MR.A DUTTA(R-4) MR.B K GOSWAMI(R-2) MRS.P M DUTTA(R-4)
	WITH MACApp./261443/2015 (Filing Number)	MD JAHUR ALI Versus M/S PRERONA TRANSPORT and CARRYING CO. P LTD and 3 ORS		
12	I.A./749/2016 in MACApp./267112/2015	MRS. KAMALA BEGUM and 2 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD.	MRS.F BEGUM MR.A MANNAF MR.J HUSSAIN	MR M H AHMED R-3 MR.K K DEY(R-1) MS C BORAH(R-3) MR V K BAROOAH(R-1)
	WITH MACApp./267112/2015 (Filing Number)	MRS KAMALA BEGUMand 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD and 3 ORS		
13	I.A.(Civil)/2400/2017 in MACApp./296538/2017	SAYED AJNOOR ALI, Versus THE NEW INDIA INSURANCE CO. LTD. and 3 ORS,	MR.T R SARMA MR.A K ROY MS.N DAS	MR. K K BHATTA MR J JOHN MR A K AZAD MR A K AZAD
	WITH MACApp./296538/2017 (Filing Number)	SAYED AJNOOR ALI Versus THE NEW INDIA INSURANCE CO. LTD and 3 ORS	MR.T R SARMA MS.N DAS	
14	MACApp./437/2018 WITH LCR	SMTI CHUTO GAUR AND 3 ORS Versus NATIONAL INSURANCE COMPANY LTD	MR. Y S MANNAN MR. K R BORA MS. M BHATTACHARYYA	MS. R D MOZUMDAR (R1) MR. DEBABRAT CHUTIA (R2, R4) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
15	MACApp./438/2018 WITH LCR, B/O	ROBIN CH. RAY and ANR Versus RELIANCE GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M J BARUAH	
16	I.A.(CrI.)/574/2018 in CrI.Rev.P./275134/2016	SAYED NURUL HUSSAIN Versus REHANA AKHTAR KAIM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
	WITH CrI.Rev.P./275134/2016 (Filing Number)	SAYED NURUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A GONI MR.N UDDIN	
	WITH I.A.(CrI.)/575/2018	SAYED NURUL HUSSAIN Versus REHENA AKHTAR KAIM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
17	MACApp./961/2018 WITH LCR	SMTI RAHIMA KHATUN AND 2 ORS Versus SAIFUL ISLAM AND ANR	MR. S C BISWAS MR. K ISLAM MR R KARIM MR. P S BISWAS	

18	I.A.(Civil)/3350/2018 in MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA
	WITH MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	
	WITH I.A.(Civil)/2589/2018 in MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	MR. R GOSWAMI MR D MONDAL DR. UTPALJEET BARUAH MS. M SAIKIA MR. P SARMA MS. P BORTHAKUR
20	I.A.(Civil)/4335/2018 in MACApp./15085/2018	SRI SAHIB DAYAL Versus SRI B K MOTI BHAGATH AND 5 ORS	MS. S BORA MS. N CHAKRABORTY	MR A TEWARI MR. D WANGDI A.S.G.I., GHC MR. P B PAUL
	WITH MACApp./15085/2018 (Filing Number)	SRI SAHIB DAYAL Versus SRI B K MOTI BHAGATH AND 5 ORS	MS. S BORA	
21	MACApp./194/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD., Versus SRI BHAGYA RABHA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S ALIM (R-1)
22	I.A.(Civil)/236/2019 in MACApp./15536/2018	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MR K K DAS MRS S GOSWAMI	MR G S BORO
	WITH MACApp./15536/2018 (Filing Number)	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR		
23	MACApp./447/2019 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus LAXMI SHERPA AND 9 ORS.	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR. K K BHATTA (R8) MR H DAS MR. A ROY MS R DEVI (R8)
24	I.A.(Civil)/585/2019 in MACApp./16310/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI PADUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA
	WITH MACApp./16310/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI PADUMI DAS AND 2 ORS		
25	I.A.(Civil)/799/2019 in MACApp./16113/2018	JERINA BIBI Versus THE NATIONAL INSURANCE COMPANY LTD AND ANR	MS F N AHMED MR. N UDDIN MS. S SULTANA	MRS. S ROY MS. S P DAS (r-2) MS. I DAS
	WITH MACApp./16113/2018 (Filing Number)	JERINA BIBI Versus THE NATIONAL INSURANCE COMPANY LTD AND ANR		

26	I.A.(Civil)/1220/2019 in MACApp./16017/2018	SMT. SHANTA DEY AND ANR Versus SRI JUGAL KISHOR MAHANTO AND 3 ORS.	MR. S DUTTA MS. I DAS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. R K BHATRA (R3) MR. S CHETIA MS M BORCHETIYA MR. J P MORE MR. S DUTTA MS R GANGAWAT (R3) MS M N KONYAK (R3)
	WITH MACApp./16017/2018 (Filing Number)	SMT SHANTA DEY AND ANR Versus SRI JUGAL KISHOR MAHANTO AND 3 ORS		
27	I.A.(Civil)/1783/2019 IN MAC.APP. 184/2014(D/O) in MACApp./184/2014	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
	WITH I.A.(Civil)/1784/2019	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
28	I.A.(Civil)/2352/2019 in MACApp./6443/2019	MONTU BOSE Versus PRANITA SAIKIA AND 2 ORS.	MR. A R AGARWALA	MS. R D MOZUMDAR MR. R BARUAH MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./6443/2019 (Filing Number)	MONTU BOSE Versus PRANITA SAIKIA AND 2 ORS		
29	I.A.(Civil)/3254/2019 in MACApp./11911/2019	NAHERUN NESSA@ NEHERUN NESSA AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. B J TALUKDAR	
	WITH MACApp./11911/2019 (Filing Number)	NEHERUN NESSA@ NEHERUN NESSA AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
30	I.A.(Civil)/3509/2019 in MACApp./8517/2019	AYESHA BEGUM AND 4 ORS Versus MD. MAKRAM ALI AND 2 ORS	MR. M TALUKDAR MS. S BIN	MR. S DUTTA (R-2) MR. S DUTTA (R-2)
	WITH MACApp./8517/2019 (Filing Number)	AYESHA BEGUM AND 4 ORS Versus MD. MAKRAM ALI AND 2 ORS		
31	I.A.(Civil)/3521/2019 in MACApp./12007/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SHRI KRISHNA KANTA DUTTA AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	G UDDIN
	WITH MACApp./12007/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. Versus SHRI KRISHNA KANTA DUTTA AND 2 ORS	MR SISHIR DUTTA	
32	I.A.(Civil)/3527/2019 in MACApp./12829/2019	MRS. DHAN MAYA CHETRY Versus THE ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. B BARUAH MS S HASNU	MS S MOCHAHARI MR SISHIR DUTTA MR. A DUTTA [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R- 14-16] MS. M CHOUDHURY MS M BORCHETIYA
	WITH MACApp./12829/2019 (Filing Number)	MRS. DHAN MAYA CHETRY Versus THE ORIENTAL INSURANCE COMPANY LTD. AND ANR		

33	I.A.(Civil)/3537/2019 in MACApp./11267/2019 WITH MACApp./11267/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI. RIJU MONI BORTHAKUR SHARMA AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR A ALI MS. M KHATUN MS D DEORI	
34	Crl.Rev.P./35/2020 WITH LCR 4 FILES	NATIONAL INSURANCE CO. LTD. Versus SMTI. RIJU MONI BORTHAKUR SHARMA AND 3 ORS	DHARMESWAR SAIKIA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS MS B BORA MR. M BASUMATARY	PP, ASSAM
35	Crl.Rev.P./38/2020 WITH LCR 6 FILES	PREMA KANTA BURAGOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM	
36	Crl.Rev.P./120/2020 WITH LCR 6 FILES	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI	PP, ASSAM	
37	MACApp./192/2020 WITH LCR	SBI GENERAL INSURANCE CO LTD Versus SUMI DAS AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR		
38	I.A.(Civil)/342/2020 in MACApp./111/2011 WITH MACApp./111/2011 WITH CO/258002/2015 (Filing Number) in MACApp./111/2011	MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. SAFATUN NESSA and 8 ORS MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	MR S DUTTA MR. S DUTTA MR S DUTTA MR.A SARMA MR.D K DAS MR.R GOSWAMI	MR.D CHAKRABARTY MR.M CHOUDHURY MR.S DUTTA	
39	I.A.(Civil)/354/2020 in MACApp./18939/2019 WITH MACApp./18939/2019 (Filing Number) WITH I.A.(Civil)/18940/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., Versus PURNIMA NATH AND 4 ORS ORIENTAL INSURANCE COMPANY LTD., Versus PURNIMA NATH AND 4 ORS ORIENTAL INSURANCE COMPANY LTD., Versus PURNIMA NATH AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA MR SISHIR DUTTA	MR. M TALUKDAR MR. B CHOWDHURY (R-4 & 5) MR. S R ISLAM (R-4 & 5)	
40	I.A.(Civil)/468/2020 in MACApp./983/2020 WITH MACApp./983/2020 (Filing Number)	SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY	MR. B BARUAH MS S HASNU MR. B R DAS	MS P SHILL	
41	I.A.(Crl.)/498/2020 in Crl.Rev.P./5799/2020 WITH Crl.Rev.P./5799/2020 (Filing Number)	BASANTA KALITA Versus THE STATE OF ASSAM AND ANR. BASANTA KALITA Versus THE STATE OF ASSAM AND ANR.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM PP, ASSAM	
42	I.A.(Civil)/128/2021 WITH LCR in MACApp./12/2021	UNITED INDIA INSURANCE COMPANY LIMTED Versus MEGHALI RABHA AND 3 ORS	MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA		

	WITH MACApp./12/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus MEGHALI RABHA AND 3 ORS.	MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA	MR. M KHAN (R-1,R-2,R-3) MR. J RAHMAN (R-4) MR R ISLAM (R-1,R-2,R-3)
	WITH I.A.(Civil)/129/2021 in MACApp./12/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus MEGHALI RABHA AND 3 ORS	MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA	
43	I.A.(Civil)/1814/2021 WITH LCR in MACApp./29/2017	SIMPLE DAS BORA Versus NATIONAL INSURANCE COMPANY LIMITED AND 6 ORS	MR. S P SHARMA MS U SHARMA	MS R D MAZUMDAR
	WITH MACApp./29/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MOUSHUMI DAS and 5 ORS	MS.R D MOZUMDAR	MS.N MODI MS.L SHARMA MS.M CHOUDHURY MR M R ADHIKARI MR.A R TAHBILDAR MR.S DUTTA
44	I.A.(Civil)/2012/2021 in MACApp./742/2021	IZAZ AHMED AND ANR. Versus MD. SUNAM ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
	WITH MACApp./742/2021 (Filing Number)	IZAZ AHMED AND ANR. Versus MD. SUNAM ALI AND 2 ORS. F	MR. S K GOSWAMI	
45	I.A.(Civil)/2014/2021 in MACApp./6327/2021	GOKUL CHETIA Versus M/S GARGO MOTORS AND 2 ORS.	B R DAS	
	WITH MACApp./6327/2021 (Filing Number)	GOKUL CHETIA Versus M/S GARGO MOTORS AND 2 ORS.	MR B DAS	
46	I.A.(Civil)/2034/2021 in MACApp./3933/2020	MRINAL DAS AND 2 ORS Versus ROKIBUL ISLAM AND ANR	MR. N ALAM MR. S ISLAM MR A HAWARI	
	WITH MACApp./3933/2020 (Filing Number)	MRINAL DAS AND 2 ORS Versus ROKIBUL ISLAM AND ANR	MR. N ALAM	

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021

17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3393/2016	SHEIKH SHAH ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR.D SAIKIA MR.D BARMAN MR. K K DUTTA MS. N BORDOLOI MR.A DEKA	MR R DHAR(GA, ASSAM, R-1,2,3,5 & 6) MR. R BORPUJARI (SC, FINANCE DEPT., R-4)
2	WP(C)/2464/2017	HARISH ALI BARBHUIYA Versus THE STATE OF ASSAM and 6 ORS.	MR.A H M R CHOUDHURY MR.N H LASKAR	GA, ASSAM C.G.C. MR. K K PARASAR MR.C K S BARUAH ASSTT.S.G.I.
3	WP(C)/5439/2017 CAVT. NO. 1292/2017 CAVT 1291/2017	M/S. DHUBRI DISABLED'S MEN JHOGRA DOHAR and SOULMARI BEEL FISHERY DEVELOPMENT CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.H R A CHOUDHURY MS. K M SAIKIA MR.P BORAH	GA, ASSAM MR.D K SARMAH MS.A TALUKDAR MR.H BORAH FOR CAVEATOR
4	WP(C)/4407/2018 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
5	WP(C)/951/2019	PARTHA PRATIM SEN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM MR. A K DUTTA ASSTT.S.G.I. SC, P W D
6	WP(C)/3306/2019 B/O	M/S. P.R. TRADE AND INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. S K DEORI MS. SOMILA MR. B DEORI	GA, ASSAM MR. J C GOGOI MR. K KALITA SC, DEORI AUTONOMOUS COUNCIL
7	WP(C)/6030/2019	PRADIP BORBORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	GA, ASSAM MS. K PHUKAN MR. D SARAF MR. S S GUPTA

	WITH I.A.(Civil)/1712/2021 in WP(C)/6030/2019	ON THE DEATH OF PRADIP BORBORA Versus THE STATE OF ASSAM AND 5 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM MR. D SARAF
8	WITH WP(C)/4119/2019	PRADIP BORBORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A K DUTTA MS. N UPADHYAY MR. A I Ali MR. S SUTRADHAR MS J DEKA	MR. D SARAF (R3) MR. S S GUPTA (R3) SC, REVENUE
	WITH I.A.(Civil)/1711/2021 in WP(C)/4119/2019	ON THE DEATH OF PRADIP BORBORA Versus THE STATE OF ASSAM AND 2 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM MR. D SARAF
9	WITH WP(C)/4596/2019	PRADIP BORBORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. A K DUTTA MS. N UPADHYAY MR. A I Ali MR. S SUTRADHAR MS J DEKA	GA, ASSAM MR. A K BHUYAN MR. D SARAF (R5) MR. S S GUPTA (R5) SC, REVENUE
	WITH I.A.(Civil)/2283/2019 in WP(C)/4596/2019	PRADIP BORBORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. S SUTRADHAR MS J DEKA	GA, ASSAM MR. D SARAF
	WITH I.A.(Civil)/2333/2019 in WP(C)/4596/2019	SMT. MALA SEAL Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM MR. A K DUTTA
	WITH I.A.(Civil)/1713/2021 in WP(C)/4596/2019	ON THE DEATH OF PRADIP BORBORA Versus THE STATE OF ASSAM AND 4 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM MR. D SARAF
10	WP(C)/7787/2019	MD. HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 13 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MS. N J BEGUM MD. M ISLAM	GA, ASSAM MR. B GOGOI (SC, PWD) SC, AGRI. DEPARTMENT
11	WP(C)/9219/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MR. R THADANI ASSTT.S.G.I.
12	WP(C)/99/2020	PRASENJIT MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	SC, PNRD GA, ASSAM MR. N HAQUE MS. T BEGUM
13	I.A.(Civil)/410/2020 WITH WP(C)/7531/2013 (D/O) in WP(C)/6485/2014 WITH WP(C)/6485/2014	THE STATE OF ASSAM AND 5 ORS Versus MAHIM CH. NATH AND 15 ORS	MS. M D BORAH JR. GA, ASSAM	MR K K MAHANTA MR. K SINGHA MR K MAHANTA
		MAHIM CHANDRA NATH and 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K K MAHANTA MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH	GA, ASSAM MR. K RAJBONGSHI MR. M MAHANTA MR. R P N SINGH SC, HIGHER EDUCATION
14	WITH WP(C)/1600/2015	SMT. MUHILA NATH @ MUHILA DEVI @ MUHILA BALA NATH and 6 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAMR1-6,8
15	WP(C)/2530/2020 FIXED	KHANINDRA NARAYAN GHOSH Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	GA, ASSAM MR. N. UPADHYAYA, SC, IRRIGATION MR. B. CHOUDHURY, SC, P.W.D SC, SSA

16	WP(C)/2890/2020	SIBANI RAHA ROY Versus UNION OF INDIA AND 2 ORS.	MS. D SINHA MS. M BHATTACHARJEE	SC, RAILWAY
17	WP(C)/4954/2020	M/S GOGOI ENTERPRISE AND 32 ORS. Versus OIL INDIA LTD. AND 4 ORS.	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	MR S N SARMA SENIOR ADVOCATE MR S N SARMA SENIOR ADVOCATE MS G HAZARIKA, CGC (R-5) MR. M HUSSAIN MR. K KALITA MS. S GHOSH MS. C BASUMATARY (R-1 TO 4) SC, OIL
18	WP(C)/4970/2020	DEEPA GOGOI Versus THE UNION OF INDIA AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
19	WP(C)/5011/2020	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K R BORA MR. DEBABRAT CHUTIA	GA, ASSAM
20	WP(C)/5094/2020	M/S BHAURAM JODHRAJ Versus THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
21	WP(C)/5313/2020	MD. SAHIDUL PARAMANIK Versus THE STATE OF ASSAM AND 3 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM
22	WP(C)/5348/2020	GANESH CH DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S RAHMAN MS. S PHUKAN	GA, ASSAM
23	WP(C)/5363/2020	KARTICH CH DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MS. S PHUKAN	GA, ASSAM
24	WP(C)/5391/2020	MANOJ KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. S PHUKAN MR. A R SHEIKH	GA, ASSAM
25	WP(C)/5479/2020	BHRIGUNATH CHAUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, REVENUE SC, K A A C SC, FINANCE
26	WP(C)/5494/2020	SEIKHOTHANG MANGEL Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
27	WP(C)/5503/2020	MD AMZAD RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR S RAHMAN MS. S PHUKAN	GA, ASSAM SC, FINANCE
	WITH			
28	WP(C)/5502/2020	SAHAD ALI SK @ SHAHAD ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS.	MR S RAHMAN MS. S PHUKAN MR. A R SHEIKH	GA, ASSAM SC, FINANCE
29	WP(C)/5594/2020	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MS. S PHUKAN MR. A R SHEIKH	GA, ASSAM SC, FINANCE
30	WP(C)/5744/2020	MISS SAJINA BEGUM @ SAJINA BIBI Versus THE ASSAM POWER DISTRIBUTION CO LTD AND 6 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, APDCL
31	WP(C)/1440/2021	BIJAYA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	GA, ASSAM SC, REVENUE

32	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) SC, AGRI. DEPARTMENT SC, GMC
33	WP(C)/4421/2021	ARSS-TECHNOCOM PRIYASHI AASHI (JV) Versus THE UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
	WITH I.A.(Civil)/1367/2021 in WP(C)/4421/2021	ARSS-TECHNOCOM PRIYASHI AASHI (JV) Versus THE UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
<u>BAIL HEARING</u>				
34	Bail Appln./3237/2021 FIXED	ARJUN SHARMA Versus THE UNION OF INDIA	MR P KATAKI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	SC, NCB
<u>ORDERS</u>				
35	I.A.(Civil)/3398/2019 in WP(C)/1736/2019	MANINDRA KR. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, EXCISE DEPTT.
	WITH WP(C)/1736/2019	MANINDRA KR. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM MR. S DASGUPTA SC, EXCISE DEPTT.
36	WP(C)/478/2020	THE AIRPORT AUTHORITY OF INDIA Versus ASSAM FLYING CLUB AND 2 ORS.	MR. D DEKA MR H BORAH	GA, ASSAM MR. B S LAHKAR, HONORARY SECRETARY OF R-1
37	WP(C)/1215/2020	RAJU RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, PNRD GA, ASSAM
38	WP(C)/1318/2020	BANTI SUTRADHAR AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
39	I.A.(Civil)/2017/2020 in WP(C)/4357/2020	ABU SAYED FAKIR Versus BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD. AND 5 ORS.	MR H DAS	MR. N HOQUE MR M HUSSAIN
	WITH WP(C)/4357/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. H DAS (RESP. NO 6) FOR CAVEATOR
	WITH	BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
40	WP(C)/4398/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	WITH	BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
41	WP(C)/4400/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	WITH	BOARD OF DIRECTORS OF DHANUBHANGA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
42	WP(C)/4448/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DHANUBHANGA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR

43	WP(C)/3295/2020	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM
44	WP(C)/3365/2020	RANJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	GA, ASSAM
45	WP(C)/5444/2020	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR M Z SHAH	MR. A. ROY, SC, PNRD GA, ASSAM MR. B HALDAR MR G BHARADWAJ MR B DEORI
46	WP(C)/117/2021 CAVT. NO.08392/020, WITH CAVT 839/2020 FIXED	RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR
47	WP(C)/3196/2021 FIXED	AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	MS. B SARMA ASSTT.S.G.I. SC, PNB SC, HEALTH
	WITH I.A.(Civil)/1426/2021 in WP(C)/3196/2021	AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	ASSTT.S.G.I. SC, PNB SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/89/2018 WITH LCR	CHAMNUR ALI AND 3 ORS. Versus LOKNATH UPADHAYA	S K NOORMOHAMAD MR. A K PURKAYASTHA MS. S B CHOUDHURY MS M BHUYAN MR. S SHARMA	MR. S P ROY MR. R P SARMAH MS B CHOUDHURY MR. P N SHARMA MR T R RAY MS. N RAI MR A K RAI
2	CRP/132/2019 WITH LCR	ABDUL MUHIT BARBHUIYA AND 7 ORS. Versus DUKAR KHASIA AND ANR.	DR. B AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN	
3	FAO/6/2021	BASANTA DAS @ BASANTA KUMAR DAS AND 2 ORS. Versus DHARMENDRA DAS AND ANR.	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	
4	MFA/111/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
5	MACApp./282/2021 FIXED	NATIONAL INSURANCE CO. LTD Versus MUSSTT JUSNA KHANAM and 5 ORS	MS.K DEKA	MR. P D NAIR
	WITH I.A.(Civil)/1892/2021 in MACApp./282/2021	NATIONAL INSURANCE CO. LTD. Versus JUSNA KHANAM and 5 ORS	MR. B K PURKAYASTHA	MR. P D NAIR
6	MACApp./292/2021	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. SARASWATI ROY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH	MR. R K BHATRA MR. R K JAIN TULIKA BORAH (R2) MR D BHUYAN MS R GANGAWAT MS M N KONYAK

	WITH I.A.(Civil)/1949/2021 in MACApp./292/2021	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. SARASWATI ROY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH	MR. R K BHATRA MR. R K JAIN TULIKA BORAH (R2) MR D BHUYAN MS R GANGAWAT MS M N KONYAK
7	MACApp./293/2021	MD. JAIBUR RAHMAN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. S K SINGH (R2,R3) MR. V K CHOPRA MR. V K CHOPRA MR V K BAROOAH MR J CHOPRA (R2,R3) MS. R BARMAN (R2,R3)
8	MACApp./296/2021	MISS PAPARI BORAH and ANR, Versus NUMAL DAS and 3 ORS	MR. S K BARKATAKI MR. S K BARKATAKI MS.B SARMA MS.N DUTTA MR.D K NATH MS.Y DEKA	MR.R C PAUL(R-3) MS.S ROY(R-3) MR. R GOSWAMI MR.M SAIKIA(R-4)

FOR HEARING U/O XLI RULE II C.P.C.

9	RSA/117/2021 FIXED	KAJAL KANTI DEY AND ANR. Versus DEBASISH DEY AND 39 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
	WITH I.A.(Civil)/1988/2021 in RSA/117/2021	KAJAL KANTI DEY AND ANR. Versus DEBASISH DEY AND 39 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
10	RSA/118/2021 FIXED	ATAUR RAHMAN AND 4 ORS. Versus MSTT. HIRA BEGUM AND ANR.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
	WITH I.A.(Civil)/1998/2021 in RSA/118/2021	ATAUR RAHMAN AND 4 ORS. Versus MSTT. HIRA BEGUM AND ANR.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
11	RSA/119/2021 FIXED	ABDUL MATIN Versus HAFIZUR RAHMAN AND ANR.	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	
	WITH I.A.(Civil)/1999/2021 in RSA/119/2021	ABDUL MATIN Versus HAFIZUR RAHMAN AND ANR.	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	

ORDERS

12	RSA/172/2016	SRI MANMOHAN DAS Versus SRI JATIN NATH and 8 ORS	MR.R BORUAH MR.A IKBAL MR.B BARMAN MR.S ALI MR.G BORDOLOI	MR.M CHOUDHURY MR.A CHOUDHURY MR.D CHOUDHURY
13	RSA/188/2016	ON THE DEATH OF LT. SONFULIA CHANDIK, HER LEGAL HEIRS, SMTI. CHANDRAWATI SANDIK AND ORS. Versus ON THE DEATH OF LT. CHATURBHUJ GUPTA, HIS LEGAL HEIRS, SMTI. CHANDRAWATI GUPTA and ORS.	MR. G C PHUKAN MR. B K SINGH MS. M BORA	MR. S SAHU (R1.1-R1.6) MS J DAS (R1.1-R1.6) MR. T C KHETRI (R-1(c))
14	RSA/207/2017	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
15	I.A.(Civil)/859/2017 in MFA SL. NO. 244619, FIXED	BIRESH DEY Versus THE UNION OF INDIA,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	SC, NF RLY

16	WITH MFA/184/2017	SRI ATUL GOGOI Versus THE UNION OF INDIA	MR. S S S RAHMAN MR. S B RAHMAN MS. N AHMED MR. A W AMAN MR. M R SODIAL	SC, NF RLY
	WITH I.A.(Civil)/4207/2017 in MFA/184/2017	SRI ATUL GOGOI Versus THE UNION OF INDIA	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN MR.M R SODIAL MS.N AHMED	SC, NF RLY
17	WITH MFA/114/2018	SRI PARAMANAND PASWAN AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMA SC, NF RLY
	WITH I.A.(Civil)/2747/2018 in MFA/114/2018	SRI PARAMANAND PASWAN AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMA SC, NF RLY
18	WITH MFA/117/2018	SMT KANIKA ROY AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
	WITH I.A.(Civil)/2784/2018 in MFA/117/2018	SMT KANIKA ROY AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
19	MFA/19/2018 WITH LCR	UNION OF INDIA Versus BULBULI BEGUM	MR. B SARMAH DR. B N GOGOI	
20	MFA/27/2018	M/S UNITED INDIA INSURANCE CO. LTD. Versus BISWANATH BOKTA and 3 ORS	MD. A AHMED MR A N DAS	MR. A KHANIKAR
21	RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
	WITH I.A.(Civil)/3848/2018 in RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
22	MFA/17/2019	M/S NAGALAND HARDWARE STORES Versus THE UNION OF INDIA	MR. H P BARMAN	SC, RAILWAY
23	CO/32/2019 WITH LCR in MFA/72/2015	MD. SUBUDDIN @ SHABUDDIN Versus THE UNION OF INDIA	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. N ALAM	SC, NF RLY
	WITH MFA/72/2015	UNION OF INDIA Versus MD SUBUDDIN	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN
24	Tr.P.(C)./71/2019	JHUMKI DUTTA Versus RAJESH DUTTA	MR. S SAHA	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK
25	Tr.P.(C)./74/2019	SAPNA MALLAH Versus DIBYAJYOTI CHOUDHURY	MS. G BORAH	
26	MFA/83/2019 WITH LCR	SMTI JAMUNA SHIL SARKAR AND ANR Versus UNION OF INDIA	MR. A ALAM	MR. B SARMA SC, NF RLY
27	RSA/169/2019	ABDUR RAHIM Versus SUNDER RAJA and 12 ORS	MR. N S LASKAR MR. A H M R CHOUDHURY	MR. S K GHOSH MS F AHMED
28	RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL

29	I.A.(Civil)/3921/2019 IN RSA 156/2008(D/O), FIXED in RSA/156/2008	SUDHIR DAS Versus ON THE DEATH OF SANTOSH KR. PAUL HIS LEGAL HEIR, ANJALI PODDAR and ANR	MR. M H RAJBARBHUIYAN	MR. S K CHAKRABORTY
	WITH I.A.(Civil)/3922/2019	SUDHIR DAS Versus ON THE DEATH OF SANTOSH KR. PAUL HIS LEGAL HEIR, ANJALI PODDAR and ANR	MR. M H RAJBARBHUIYAN	MR. S K CHAKRABORTY
	WITH I.A.(Civil)/1907/2021	SUDHIR DAS Versus ON THE DEATH OF SOUNTOSH KUMAR PAUL HIS LEGAL HEIRS	MR.M H RAJBARBHUIYAN MS.R CHETRI	MR. P K ROY
30	RSA/30/2020	NARENDRA SUKLABAIDYA AND 9 ORS Versus THE CIRCLE OFFICER KARIMGANJ AND 4 ORS	MR. B C DAS MS. I DAS	GA, ASSAM SC, REVENUE
31	Tr.P.(C)./31/2020	KALYANI DUTTA Versus RUPAM BORAH	MR. S BORTHAKUR MR D SARMA MR. B BURAGOHAIN MS. S NAZNEEN MS. S KAKATI MR D NATH	MR B K MISHRA MR. S ISLAM MR A HAWARI
32	I.A.(Civil)/44/2020 IN RSA 53/2007(D/O), RSA 54/2007(D/O), WITH LCR in RSA/54/2007	ON THE DEATH OF ABDUR RAZAK TAPADAR HIS LEGAL HEIRS REPRESENTING Versus ABUL LAIS TAPADAR @ ABDUL LAIS TAPADAR	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	
	WITH CO/3663/2019 (Filing Number)	ON THE DEATH OF PLAINTIFF NO 1 ABDUR RAZAK TAPADAR HIS LEGAL HEIRS ABDUN NOOR TAPADAR AND 14 ORS Versus ABUL LAIS TAPADAR		
33	RSA/54/2020	MUSSTT. NASIYA BEWA AND ANR Versus MURAD ALI AND 8 ORS.	MS B DEVI MR A GOGOI	MS. K JAIN (R1,2,2.1,2.2,2.3,2.4,2.5,2.6,2.7)
34	I.A.(Civil)/1340/2020 in RSA/103/2019	SHIBANI RAHA ROY AND 4 ORS. Versus SMT. ALAKA ROY AND 2 ORS.	MS. M BHATTACHARJEE	MR. N ALAM MR A HUSSAIN
	WITH RSA/103/2019	SHIBANI RAHA ROY AND 6 ORS. Versus SMT. ALAKA ROY AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. M BHATTACHARJEE MR. S P CHOUDHURY MR. A CHETIA MR. A S DHILLON MS. P BASFORE MS P BORUAH MR H K SARMA MR. M SAHEWALLA	MR. A HUSSAIN MR. A MOBARAQUE
35	I.A.(Civil)/1614/2020 in CRP(IO)/318/2017	SAHERA KHATUN AND 8 ORS Versus MOHAMMAD ALI AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	MR. D K DAS MS. P BHUYAN
	WITH CRP(IO)/318/2017	ABED ALI and 3 ORS. Versus MOHAMMAD ALI and 3 ORS.	MR. R J BORDOLOI MS.D SONOWAL MR.R ALI MS.A SAIKIA	MR DEBA KUMAR DAS (R1 TO R4) MS. P BHUYAN (R1 TO R4)
	WITH I.A.(Civil)/1613/2020 in CRP(IO)/318/2017	SAHERA KHATUN AND 8 ORS. Versus MOHAMMAD ALI AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	MR. D K DAS MS. P BHUYAN
	WITH I.A.(Civil)/1615/2020 in CRP(IO)/318/2017	SAHERA KHATUN AND 8 ORS. Versus MOHAMMAD ALI AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	MS. P BHUYAN

36	I.A.(Civil)/1893/2020 IN RSA 121/2009(D/O) in RSA/121/2009	MD. RABIZUL ALI LASKAR AND 2ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R-1,2,3,5) MR. M R SODIAL (R-1,2,3,5) MR. N B P SINGHA (R-1,2,3,5)
	WITH I.A.(Civil)/1894/2020	MD. RABIZUL ALI LASKAR AND 2 ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	
37	I.A.(Civil)/1975/2020 IN MFA 11/2020(D/O), MFA 10/2010(D/O) in MFA/11/2010	NATIONAL INSURANCE CO. LTD. Versus ROBIN BORO		MR. I A TALUKDAR MR. S ISLAM MR. N AMIN
38	I.A.(Civil)/2200/2020 IN RSA 42/2006(D/O), WITH LCR in Review.Pet./7868/2020	MD. MAFIZUDDIN Versus ON THE DEATH OF MD. TAIMUDDIN, HIS LEGAL HEIRS MD. TARIF UDDIN AND 5 ORS.	MR. A R SIKDAR MR N AHMED	MR. J AHMED MR A N AHMED MS A HUSSAIN
	WITH Review.Pet./7868/2020 (Filing Number)	MD. MAFIZUDDIN Versus ON THE DEATH OF MD. TAIMUDDIN, HIS LEGAL HEIRS MD. TARIF UDDIN AND 5 ORS. (B)		
39	FAO/3/2021 WITH LCR, FIXED	SMTI KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS.	MRS. A GAYAN MR A KAKOTI MS S BORA	MR. N DHAR (R-1,2) MS. S DASGUPTA (R-1,2)
	WITH I.A.(Civil)/865/2021 in FAO/3/2021	SMTI KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS.	MRS. A GAYAN MR A KAKOTI MS S BORA	
40	Tr.P.(C)./6/2021	ARUNDHATI DAS Versus DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR A BHATTACHARYA MR. S D PURKAYASTHA MR S CHOUDHURY
41	Tr.P.(C)./8/2021	GOPAL CH. MAZUMDAR Versus SUMITRA CHANDA	MR. S P CHOUDHURY MR K BISWAKARMA	
42	Tr.P.(C)./15/2021	JYOSTNA BONIA DAS Versus CHAMPA DAS AND 3 ORS	MR P K DAS MR. M BARUAH	MR. S K SANGANERIA MR. N BHATRA MR G JALAN MR. R GOSWAMI (R-4) MS. P BORTHAKUR (R-4)
43	Tr.P.(C)./16/2021	BHUPEN SAIKIA Versus BHANU KALITA DEKA AND 3 ORS	MR. A GANGULY MR. A DHANUKA	MR. A DUTTA (R-4)
44	Tr.P.(C)./21/2021	ANIMA DEBNATH Versus MITHUN DEBNATH	MS. T SOM MR H DAS	MR. B D KONWAR SR. ADV. (R-1) MR. R KALITA (R-1) MR. R SALOI (R-1) MR H AGARWAL (R-1) MR J SINGH (R-1)
45	Tr.P.(C)./27/2021	ARINGTA GOGOI CHETIA Versus BIRAJ CHETIA	MR. M DUTTA MR K M BORA	
46	Tr.P.(C)./28/2021	PRANAMI BORAH Versus KAUSHIK BARUAH	MS N BEGUM MR. K SINGHA	MR. B. DUTTA MR. S DEKA MS. J BORO
47	Tr.P.(C)./30/2021	SMTI. PRANAMI GOGOI PATAR Versus JYOTI PRASAD PATAR	MR. A BHATTACHARYYA	MR. S C BISWAS MR D BANIA MR. P S BISWAS
48	MFA/63/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus PRANAB KONWAR @ KONOWAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. P BHOWMICK (R-1) MR. D THAOSEN (R-1)
	WITH I.A.(Civil)/627/2021 in MFA/63/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus PRANAB KONWAR @ KONOWAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
49	MFA/81/2021 WITH LCR	M/S RIDHI SIDHI ENTERPRISES PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, RAILWAY

50	MFA/108/2021 WITH LCR	M/S PURBANACHAL TRADERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
51	I.A.(CrI.)/240/2021 AB 1831/2020(D/O) in CrI.Pet./474/2020 WITH CrI.Pet./474/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR M BORAH	PP, ASSAM
	WITH I.A.(CrI.)/247/2021 in CrI.Pet./474/2020	SMTI. RACHNA PURI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MRS. P BARUAH MR. D GOGOI	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) PP, ASSAM
	WITH I.A.(CrI.)/247/2021 in CrI.Pet./474/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MR J DAS MS. N CHOUDHURY MR. A KHOOND MR. M BARUAH	MR. K SINGHA (R-2,3) MRS. P BARUAH (R-2,3) PP, ASSAM
52	I.A.(Civil)/924/2021 FIXED in RSA/320/2017	ON THE DEATH OF RANJIT KUMAR SHARMA HIS LEGAL HEIRS Versus ON THE DEATH OF ABDUL HASHEM HIS LEGAL HEIRS		MR. M U MAHMUD
	WITH RSA/320/2017	SRI DEBO KUMAR SHARMA and 4 ORS Versus ON THE DEATH OF ABDUL HASHEM SK HIS LEGAL HEIRS MD NUR ISLAM AHMED and 8 ORS	MR.A C SARMA MR.A K DUTTA MR D C NATH MR.G BHARADWAJ	MR. M U MAHMUD MD. M U AHMED (R2,3,4,7,8) MR. S ISLAM (R2,3,4,7,8) MR. M ALI (R2,3,4,7,8) MS K GOGOI MS F N ZAMAN
	WITH I.A.(Civil)/923/2021 in RSA/320/2017	ON THE DEATH OF RANJIT KUMAR SHARMA HIS LEGAL HEIRS Versus ON THE DEATH OF ABDUL HASHEM HIS LEGAL HEIRS		MR. M U MAHMUD
	WITH I.A.(Civil)/925/2021 in RSA/320/2017	ON THE DEATH OF RANJIT KUMAR SHARMA HIS LEGAL HERIS Versus ON THE DEATH OF ABDUL HASHEM HIS LEGAL HEIRS		MR. M U MAHMUD
53	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	WITH CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021

10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
12)	MR A KALITA	22-11-2021	To	05-12-2021
13)	MR. B C DAS	22-11-2021	To	30-11-2021
14)	MR B K SINGH	26-11-2021	To	30-11-2021
15)	MR. S K SINGH	23-11-2021	To	02-12-2021
16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021
18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/117/2017	BIREN BARMAN Versus MUKUT ALI @ MUKUT MUSTAFA AHMED and 2 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	
2	CRP(IO)/259/2017	AJIT HAZARIKA Versus ON THE DEATH OF BHADIYA LAHON and 4 ORS.	MS.I DEKA MR.R SARMA	MR. A K MAHESWARI
3	CRP/268/2017 WITH LCR	MD. WAZUL HUSSAIN Versus SIRAJUDDIN AHMED	MR.P J SAIKIA MR.A K GUPTA	MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA
4	CRP/277/2017	RHINO WIRES PVT. LTD. and 3 ORS. Versus IDBI BANK and ANR.	MR. A PARVEZ MR.N ANAND MS.L SRIVASTAV MR.A K SINGH MS E BHARALI MR.H L MAURYA	MR.S U AHMED MR.S DUTTA
5	CRP(IO)/356/2017 FIXED	LEGAL HEIRS OF LATE GANGADHAR CHOUBEY, SARASWATI DEVI and ORS Versus GHANASHYAM CHOUBEY	MR. S K SAHARIAH MR D C NATH	MR. S P ROY MR A K RAI MS. N RAI
6	CRP/84/2018	ICICI BANK LTD. Versus SASWATI DAS @ SASWATI BORO AND ANR	MR. M SHARMA	MR. T DEURI (R1) MRS. R S DEURI (R1)
7	CRP/175/2018 FIXED	LAKHI PRASAD SHAHU Versus SURESH SINGH AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. P BORDOLOI (R1-R3)
8	CRP(IO)/318/2018 WITH LCR	ON THE DEATH OF KAMAL DAS HIS LEGAL HEIRS Versus PRADIP GHOSH	MR H DAS MR. B C DEKA MS. U HAZARIKA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY

9	CRP(IO)/110/2019	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	ASSTT.S.G.I.
10	CRP/118/2019	LALBABU SAH Versus PRADIP BHATTACHARJEE AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. B C DAS MR. P SUNDI MR. P SUNDI
11	CRP/141/2019	TANVEER RAHMAN AND 8 ORS. Versus THE ASSAM BOARD OF WAKF	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS DIRISHA MAHANTA	MR. R BARUAH S ALI MR. A IKBAL MR. A.I. AHMED
12	CRP(IO)/231/2019	SHANKAR BANIK AND 3 ORS. Versus VIJOY CHAND GOLACHA AND 2 ORS.	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S KATAKEY MS. S. TODI
13	CRP/8/2020 FIXED	ON DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS-BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA	MR. S P CHOUDHURY MR DIFENSO M	MR D C K HAZARIKA MS J KALITA
14	Tr.P.(C)./28/2020	RIMJIM CHAKRAVARTI Versus PARTHA PRATIM CHAKRAVARTI	MR. R ALI MR GIAS MR M Z SHAH MS. S CHAKRABORTY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH
15	Tr.P.(C)./33/2020	PAMPI BAISHYA Versus DHRUBA JYOTI NATH AND ANR	MR. N H BARBHUIYA MS N J BEGUM	DR. N DEKA
16	CRP(IO)/80/2021 FIXED	KAILASH CHANDRA SARMA Versus RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/302/2018	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MS.S KANUNGOE(R-1 to 5) MR. K KALITA
	WITH I.A.(Civil)/3982/2018 in RSA/302/2018	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MR K KALITA MS.S KANUNGOE(R-1 to 5)
18	RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS Versus TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MS. R CHOUDHURY MR. A H M R CHOUDHURY
	WITH I.A.(Civil)/1704/2019 in RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS Versus TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	
	WITH I.A.(Civil)/1942/2021 in RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS Versus ON THE DEATH OF TUTA MIA LASKAR, HIS LEGAL REPRESENTATIVES	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	
19	RSA/12/2021	NURAL AZAM SARKAR Versus SRI BHIKAM CHAND SETHIA and 10 ORS	MR. A BISWAS MR. A BISWAS MR. D KALITA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
20	RSA/99/2021	BARUN CHANDRA KAKATI Versus MANOMATI HAZARIKA AND 2 ORS.	MR. I CHOUDHURY MR. B DEKA	

ORDERS

21	Tr.P.(C)/41/2016 FIXED	SMT PUNADOI GOGOI DUTTA Versus ASWINI DUTTA	MR.S BORA MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI	
22	Tr.P.(C)/75/2016 FIXED	NITUMONI BORA GAYAN Versus ARUN GAYAN	MR. N GOSWAMI	
23	CRP/412/2016	M/S. ICICI BANK LTD. and ANR. Versus DIGANTA KUMAR SAIKIA and 15 ORS.	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA MR.P BARUAH	MR.J HANDIQUE(R-1) MR.P J SAIKIA R-1R- 3-8, 10,11,13and15 MR.K BARUAH(R- 3-8, 10,11,13&15) MR.P BORDOLOI(R-1) MR.S SHAH(R-1)(R- 3-8, 10,11,13&15)
24	CRP/7/2017 FIXED	PREMODA GOSWAMI and 2 ORS. Versus BINU GOSWAMI and 6 ORS.	MR.D SAIKIA MR.B K MEDHI	
25	CRP(IO)/47/2017	MD. RAHUL AMIN Versus DEPUTY COMMISSIONER, NAGAON and 9 ORS.	MR.P SUNDI	GA, ASSAM MR. S K GHOSH (R- 2,3,6&7) MR G ALAM (R- 2,3,6&7)
26	CRP/177/2017	MAHENDRA TANTI and 8 ORS. Versus MOFIZUR ROHMAN and 45 ORS.	MR.S C KEYAL MS.P BARUAH MRB KAUSHIK	
27	MACApp./301/2017 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus AIMONI HAZARIKA and 5 ORS.	MS.N MODI MR.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S DASGUPTA MR.T BAIDYA MR.R K BHATRA MS.A S BAIDYA MS.A BORA MS.P HUJURI MSB DEORI MR.T K DEY
	WITH I.A.(Civil)/2007/2017 in MACApp./301/2017	ORIENTAL INSURANCE CO. LTD Versus AIMONI HAZARIKA and 5 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S DASGUPTA MR.T BAIDYA MR.R K BHATRA MS.A S BAIDYA MS.A BORA MS.P HUJURI MSB DEORI MR.T K DEY
28	CRP/17/2018 FIXED	UNION OF INDIA AND 2 ORS Versus M/S. RUDRA CONSTRUCTION AND 4 ORS	MR. S C KEYAL MS P BARUAH	MR Z MUKIT MR Z MUKIT MR. A SATTAR MR H K BARUAH MR H K BARUAH MS. R HUSSAIN MS. R HUSSAIN MRS N AGARWAL MRS N AGARWAL
29	CRP/34/2018 FIXED	PATAL PAUL AND ANR. Versus KESHOR SINGH BARMAN AND 4 ORS.	MR. G C PHUKAN MR. S K SINGH	MR. S CHAUHAN MR. P MAZUMDER
30	I.A.(Civil)/2702/2018 B/O in MACApp./683/2018	SMT BEAUTY DAS Versus MS PRITI RONGKHO AND 2 ORS	MR S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
	WITH MACApp./683/2018	SMT BEAUTY DAS Versus MS PRITI RONGKHO AND 2 ORS	MR S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR H DAS (OP1)

	WITH I.A.(Civil)/2704/2018 in MACApp./683/2018	SMT BEAUTY DAS Versus MS PRITI RONGKHO AND 2 ORS	MR S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
31	RSA/30/2019	MUSST NEHARUN NESSA AND 8 ORS Versus MD MAJIR UDDIN AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A C SARMA MR G BHARADWAJ
32	Tr.P.(C)./56/2019 FIXED	NAZIA YASMIN LASKAR Versus HANIF ALOM AHMED LASKAR	MR. S P CHOUDHURY MR. A S DHILLON	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN
33	RSA/119/2019	SNAHA DAS @ SMTI. SNEHA DAS AND 15 ORS Versus SUBRATA KUMAR KAR AND 20 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR S DEY MR. D MOZUMDER MR S DEY MS. J KAKOTI FOR CAVEATOR
34	I.A.(Civil)/140/2019 in RSA/13/2019	SIRAJ UDDIN AND 3 ORS Versus CHANBAR KHALIFA AND 4 ORS	MR. M U MAHMUD MR. A GONI MR. M ALI	
	WITH RSA/13/2019	SIRAJ UDDIN AND 3 ORS Versus CHANBAR KHALIFA AND 4 ORS	MR. M U MAHMUD MR. A GONI MR. M ALI	K U AHMED MR M AHMED (R1,R2) MR. M HUSSAIN MR S HOQUE (R4,R5) MR. A HUSSAIN (R1,R2) MR. A MOBARAQUE (R1,R2)
35	CRP(IO)/314/2019	DILIP GOGOI Versus KLERISH DAS TALUKDAR @ CLARISH DAS TALUKDAR AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA	MR. T DAS MS J DEKA
36	RSA/4/2020	ON THE DEATH OF MD. ABDUL MOJID, HIS LEGAL HEIRS SONABHAN @ SOBAHAN BEWA AND 11 ORS Versus ON THE DEATH OF MUSSTT. MORIOM NESSA, HER LEGAL HEIRS BAKASA ALI @ BADSA ALI AND 19 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	M ALAMGEER MR. A ALAM
	WITH I.A.(Civil)/77/2020 in RSA/4/2020	ON THE DEATH OF MD. ABDUL MOJID, HIS LEGAL HEIRS SONABHAN @ SOBAHAN BEWA AND 11 ORS Versus ON THE DEATH OF MUSSTT. MORION NESSA, HER LEGAL HEIRS BAKASA ALI @ BADSA ALI AND 19 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	
37	CRP/34/2020	SANTANU DAS AND 2 ORS. Versus SMTI. KALPANA HAZARIKA AND 6 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. L K BORAH MR. J PAWE
38	CRP/53/2020	RICHPAL PRAJAPAT Versus RINA PATOR	MR. A K JAIN MR. M KALITA	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
	WITH I.A.(Civil)/1103/2020 in CRP/53/2020	RICHPAL PRAJAPAT Versus RINA PATOR	MR. A K JAIN MR. M KALITA	
39	RSA/125/2020	NIKHIL DEB Versus SMTI. RENU BALA DAS AND 2 ORS.	MR. S P CHOUDHURY	MR. D HUSSAIN (R-1 TO 3) MR. R A CHOUDHURY (R-1 TO 3) MR. K BAISHYA (R-1 TO 3) MS S DAS (R-1 TO 3)
40	I.A.(Civil)/460/2020 in RSA/10349/2019	SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM
	WITH RSA/10349/2019 (Filing Number)	SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS		

41	I.A.(Civil)/1541/2020 B/O in RSA/15097/2019	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 4 ORS Versus MADHUSUDAN HIRA AND 10 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	MR. R J BORDOLOI MR. R ALI MS. G P SHAHI
	WITH RSA/15097/2019 (Filing Number)	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 5 ORS Versus SHRI MADHUSUDAN HIRA AND 10 ORS		
	WITH I.A.(Civil)/15098/2019 (Filing Number)	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 5 ORS Versus SHRI MADHUSUDAN HIRA AND 10 ORS		
42	I.A.(Civil)/1542/2020 B/O in RSA/15095/2019	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 4 ORS Versus MADHUSUDAN HIRA AND 10 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	
	WITH RSA/15095/2019 (Filing Number)	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 5 ORS Versus SMTI. MADHUSUDAN HIRA AND 10 ORS		
	WITH I.A.(Civil)/15096/2019 (Filing Number)	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 5 ORS Versus SMTI. MADHUSUDAN HIRA AND 10 ORS		
43	I.A.(Civil)/1891/2020 IN RSA 101/2008(D/O) in RSA/101/2008	UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	
	WITH I.A.(Civil)/1892/2020	UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	
44	I.A.(Civil)/2295/2020 in RSA/9998/2020	NABAKISHORE DAS AND ANR. Versus UTPAL DAS	MR. N ALAM MR A K SHARMA MR K JAIN MS. D BARMAN	
	WITH RSA/9998/2020 (Filing Number)	NABA KISHORE DAS AND ANR. Versus UTPAL DAS B	MR. N ALAM	
45	CRP(IO)/3/2021	BRAJENDRA NATH KUTUM Versus BISWESWARI PATIR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N N KARMAKAR MUSTAFIJUR RAHMAN
46	CRP(IO)/6/2021	BISWESWARI PATIR Versus BRAJENDRA NATH KUTUM	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR G BHARADWAJ
47	CRP(IO)/31/2021	SHREYANS SETHIA @ MITHU SETHIA Versus MD. ABDUR REZZAQUE AND 6 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR. A BHATRA	K U AHMED MR. S AHMED MS J HAZARIKA
48	CRP(IO)/40/2021	AMAR SINGH BORO Versus BINOD KUMAR CHORARIA AND ANR	MR. N N JHA	
49	CRP/48/2021 WITH LCR	ANOWARUDDIN WAKF ESTATE Versus MUSSTT SAHERA KHATOON AND 7 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali MR A BHUYAN	MR. R BARUAH (R-4 TO 5) S ALI (R-4 TO 5) MR. A IKBAL (R-4 TO 5) MRS. M NATH (R-4 TO 5)

50	I.A.(Civil)/94/2021 in RSA/18722/2019	KHUTEZA BEGUM Versus ABDUL JALAL	MR G P BHOWMIK MR D KALITA	MR. B. DUTTA MR. S DEKA MS. J BORO
	WITH RSA/18722/2019 (Filing Number)	KHUTEZA BEGUM Versus ABDUL JALAL		
51	I.A.(Civil)/666/2021 in RSA/268/2021	SOBHAN ALI AND 3 ORS. Versus RUKIA KHATUN	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH RSA/268/2021 (Filing Number)	SOBHAN ALI AND 3 ORS. Versus RUKIA KHATUN E	SYED BURHANUR RAHMAN	

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 22

[CIVIL BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./83/2011 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus SMTI. DIPTEE CHOUDHURY and 3 ORS,	MR.S S SHARMA MR.R K BHATRA MR A SAIKIA MR.V SHARMA	MR.B C DAS MR.M KALITA MRS.R B BORA
2	MACApp./87/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	MR.S DAS MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA
	WITH MC/716/2013 in MACApp./87/2013	UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	
3	MACApp./127/2013 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus TARULATA GOGOI and ANR.	MS. R D MOZUMDAR MSS ACHARJEE	MR.T J MAHANTA MR. A THAKUR MS.P BHATTACHARYA MS.J R THAKUR
	WITH MC/1172/2013 in MACApp./127/2013	THE NATIONAL INSURANCE CO. LTD. Versus TARULATA GOGOI and 2 ORS.	MS.R D MOZUMDAR MSS ACHARJEE	
4	MACApp./208/2013 WITH LCR	RANJAN DEKA Versus M/S NEW INDIA ASSURANCE CO LTD and ANR	MR.K K DEY MR.B K GOGOI	MR.S K GOSWAMI MR.A ACHARYA MSB ACHARYYA
5	MACApp./49/2014 CAVT. NO. CAVT. 1400/12 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus BHUBAN MAHAJAN and ANR.	MR.S S SHARMA MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR.M C BHATTA MD.A HUSSAIN MR.D DAS FOR CAVEATOR
6	MACApp./31/2015 WITH LCR	MST HAFIJA BEGUM Versus THE NATIONAL INSURANCE CO LTD and ANR	MRS.R MOMTAZ MR.A I UDDIN	MR.A DUTTA(R-1) MRS.P M DUTTAR-1
7	MACApp./45/2015 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMT. POMPI NATH and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.M TALUKDAR(R-1,2,4) MR.P J BARMAN(R-5) MS.D KALITA(R-1,2,4)
	WITH I.A.(Civil)/421/2020 in MACApp./45/2015	NEW INDIA ASSURANCE COMPANY LTD Versus SMT. POMPI NATH and 4 ORS	MR. R K BHATRA	

8	MACApp./180/2015 WITH LCR	MUSST. RABIA KHATUN and ANR Versus MD INTAJUL ALI and ANR	MR.M TALUKDAR MS.D KALITA	MS R D MAZUMDAR MR.N HOQUER-1
9	MACApp./185/2015 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SRI HITESWAR DIHINGIA and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA	MR. D DAS MR. D DAS MR. B J TALUKDAR
10	MACApp./193/2015 WITH LCR	M/S NEW INDIA ASSURANCE CO LTD Versus SMTI ANKAPILLA UMA and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
11	MACApp./131/2016 CAVT. NO. 456/2016 WITH LCR 4 FILES	NATIONAL INSURANCE COMPANY LTD Versus SRI POLIA PATOR and 2 ORS	MR. R GOSWAMI MR. M SAIKIA MS. P BORTHAKUR	MR. K K DUTTA MR. M KALITA MS. J KALITA FOR CAVEATOR MS. D TALUKDAR
12	MACApp./387/2016 WITH LCR	SMT BINAPANI DAS Versus SRI JATIN KALITA and ANR	MR.S RAHMAN MR.S HUSSAIN MR.M CHOUDHURY	MS.R D MOZUMDARR-2 MS.C MOZUMDAR(R-2) MR.S P SHARMA(R-2)
13	MACApp./140/2017 WITH LCR	NATIONAL INSURANCE COMPANY Versus DIP RANJAN TALUKDAR and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR G ALAM(R-1) MR.P BARMAN(R- 2&3)
14	MACApp./481/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE
15	MACApp./79/2018 WITH LCR 3 FILES	RUBUL PATHAK Versus BABUL KAIBARTA and 5 ORS	MR. S K GOSWAMI MR. A ACHARYA MR. R KATHKATIA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/435/2018 in MACApp./79/2018	RUBUL PATHAK Versus BABUL KAIBARTA and 5 ORS	MR.S K GOSWAMI MR. R KATHKATIA	
16	MACApp./427/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI AMIYO KAKATI BORUAH and 5 ORS	MR. R C PAUL	MR. K R PATGIRI (R6) MR. BIKASH GOGOI (R6)
17	MACApp./459/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SAHAB ALI and 5 ORS	MS.N MODI MR.S DUTTA MR. S DUTTA MR.C SHARMA	MR.S AHMED(R- 1,2&3) MR.Y ALI(R- 1,2&3) MR.F R CHOUDHURY(R- 1,2&3)
18	MACApp./466/2018 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SMTI MANJU BRAHMA and 6 ORS,	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. I A TALUKDAR MR. B HUSSAIN

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